

LOK SABHA

List of Questions for ORAL ANSWERS
Monday, December 16, 2024/Agrahayana 25, 1946 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports)

(कॉर्पोरेट कार्य; संस्कृति; शिक्षा ; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार ; कौशल विकास और उद्यमशीलता; पर्यटन; युवा कार्यक्रम और खेल मंत्रालय)

Total Number of Questions - 20

Maharani Laxmibai Rashtriya Smarak

†*281. Shri Bharat Singh Kushwah:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to upgrade/renovate the 'Maharani Laxmibai Rashtriya Smarak', Gwalior under the ambit of 'National Culture Fund';

(b) if so, the details thereof; and

(c) if not, the reasons therefor along with the time by which the said upgradation/renovation work is likely to be carried out?

Schemes and Programmes for Employment Generation

†*282. Shri Devesh Chandra Thakur:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the names of the schemes and programmes being implemented by the Government to check unemployment and to create new opportunities in the country during the last three years and the current year;

(b) the achievements made in this regard along with the number of youths who got employment during the said period;

(c) the number of jobs created and provided by the Government, Private Sector and various Public Sector Undertakings during the last three years, State-wise; and

(d) whether the Government proposes to provide any unemployment allowance to unemployed youths?

Formal and Informal Economy Data

*283. Dr. Thirumaavalavan Tholkappiyan:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the Government has separate data for Formal and Informal economy in the country;
- (b) if so, the details of their contribution to the Indian Economy;
- (c) whether the Government has any plans to bring 100% of the economic activities under Formal Economy; and
- (d) if so, the details thereof?

Complaints Lodged on the SAMADHAN Portal

*284. Dr. K Sudhakar:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the number of complaints that have been lodged on the SAMADHAN portal categorized, State and year-wise;
- (b) the number of complaints resolved categorized, year and State-wise;
- (c) the number of complaints pending categorized, year and State-wise;
- (d) the average time taken to resolve these complaints; and
- (e) the steps taken to expedite resolution of these pending complaints?

Funds for Drought-Prone Districts under NAFCC

*285. Dr. Byreddy Shabari:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- (a) the total number of drought-prone districts in the country that have received financial support under the National Adaptation Fund for Climate Change (NAFCC) during the last three years;
- (b) the specific sectors (water resources, agriculture, health, etc.) that have received funding for adaptation projects in these districts;
- (c) the total amount of funds allocated, released and utilized under NAFCC for drought mitigation projects in drought-prone areas during the last three years; and
- (d) whether any proposals from Andhra Pradesh's drought-prone districts have been approved under NAFCC and if so, the details of such projects along with the current status thereof?

Fake Universities

*286. Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government has any data about the fake universities in the country, if so, the details thereof, State-wise;
- (b) whether any legal action has been taken against the fake universities owner and if so, the

details thereof, State-wise;

(c) whether the Government has any data about the students studying in fake universities and if so, the steps taken by the Government in favour of students; and

(d) the remedial steps taken by the Government apart from issuing a notice to alert the public against such fake University?

Museum Proposal for Malla Raja

*287. Shri Saumitra Khan:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has any plans to develop Archaeological Survey of India (ASI) sites of Bishnupur Parliamentary Constituencies, if so, the details thereof;

(b) whether the Government has any proposal to build a museum to showcase the contributions of Malla Raja, if so, the details thereof;

(c) whether the Government has any plan to instal statue of Malla Raja; and

(d) if so, the details thereof?

Regulatory Exemptions for Industries

*288. Smt. Jyotsna Charandas Mahant:

Dr. Amar Singh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the rationale behind exempting certain industries from obtaining approvals, particularly in light of the rising air pollution levels in the country;

(b) whether the Government has conducted any assessments to determine the potential Environmental Impact of exempting industries from pollution control regulations, if so, the details thereof;

(c) the measures taken by the Government to balance the reduction of compliance burdens for industries with the need to safeguard air and water quality;

(d) whether the Government has any plans to implement alternative monitoring or audit mechanisms to ensure that industries classified under this category adhere to environmental standards; and

(e) if so, the details thereof and if not, the reasons therefor?

Short-term Refinance Loans Sanctioned by NABARD in Karnataka

*289. Shri G Kumar Naik:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the total amount of short-term refinance loans sanctioned by NABARD for Karnataka's seasonal agricultural operations during the last five years, along with the actual

amount disbursed each year;

(b) whether the Government has considered Karnataka's recent request for an increase in the sanctioned limit for concessional short-term refinance loans to meet the seasonal agricultural needs of the State and if so, the details thereof;

(c) if not, the reasons for reducing the sanctioned limit for Karnataka's short-term refinance loans in 2024-25 despite the State's large agricultural population and significant arid regions; and

(d) whether the Government is aware of the potential impact of this reduction on Karnataka's farmers including increased financial burden and unrest due to restricted access to affordable credit and if so, the details of measures taken/proposed to be taken to address this issue?

Promotion of Tribal and Ethnic Tourism

*290. Shri Vishnu Dayal Ram:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken any steps to promote tribal and ethnic tourism in the State of Jharkhand;

(b) if so, the details of the plans and programs implemented including the funds allocated and utilized for promotion of tribal and ethnic tourism in the State; and

(c) if not, the reasons therefor specifying the challenges or constraints, if any, faced by the Government in this regard?

Employment Exchanges

*291. Shri Selvam G:
Shri C N Annadurai:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government provides skill development or upskilling programmes through Employment Exchanges to enhance employability in the country, if so, the details thereof;

(b) the details of career counseling services available at Employment Exchanges to guide job seekers and the number of skill development and counseling programmes conducted through Employment Exchanges in the last three years;

(c) the number of job placements facilitated through Employment Exchanges in the last three years, State-wise and year-wise;

(d) the details of the comparison of Employment Exchanges' performance in urban and rural areas;

(e) whether there is any mechanism to monitor the effectiveness of Employment Exchanges, if so, the details thereof;

(f) the details of the efforts made by the Government to address the regional disparity in access to Employment Exchange services; and

(g) the steps taken by the Government to ensure that marginalized groups including women and persons with disabilities benefit from Employment Exchange services?

Employment Issues in Narsapur and Vemagal Industrial Area

*292. Shri M Mallesh Babu:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether employment under different categories are provided at a maximum extent to the outsiders of the districts and State in large and medium scale industries functioning in the Narsapur and Vemagal industrial areas in Kolar Lok Sabha Constituency in spite of the fact that as per Dr. Sarojini Mahishi recommendations, the employment to the local aspirants should be considered on priority upto an extent of 70% and thereafter to others;

(b) if so, the details thereof;

(c) whether people who are being hired on a contract basis are being terminated after completion of eleven months and such employees are considered neither for regularization nor for continuation; and

(d) if so, whether the Government intends to frame rules and regulations for welfare of such employees?

River Pollution

†*293. Smt. Sanjna Jatav:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the cities and industrial units situated along the river banks in various States are causing river pollution;

(b) if so, the details thereof;

(c) the details of the steps taken by the Government in this regard during the last three years;

(d) the measures taken by the Government to stop disposal of waste/industrial effluents into rivers; and

(e) the details of amount spent on this account during the last three years?

Policy to Reconcile Work and Family Responsibilities

*294. Shri Aditya Yadav:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government encourages all States to adopt and implement legislation and policies designed to promote the reconciliation of work and family responsibilities, including increased flexibility in working arrangements to provide care facilities for children and other dependents;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government ensures that both women and men have access to maternity or paternity leave, parental leave and other forms of leave and are not discriminated against while availing such benefits; and

(d) if so, the details thereof and if not, the reasons therefor?

Jawahar Navodaya Vidyalaya

*295. Shri Naba Charan Majhi:
Shri Dharambir Singh:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Jawahar Navodaya Vidyalayas (JNVs) sanctioned and made operational since 2014 and district-wise in Himachal Pradesh;

(b) the number of JNVs constructed and shifted to their permanent sites, during the last five years including Maharashtra, year-wise;

(c) the details of candidates registered, appeared and selected against total number of seats available for admission to Class-VI in JNVs during the last two academic years, JNV-wise;

(d) the details of the growth in students enrolment in JNVs and the performance of students in board examination, during the last five years, year-wise, State-wise and district-wise in Himachal Pradesh;

(e) the achievements of JNV students in competitive examinations and the number of JNV students secured admissions in foreign university/colleges during the last five years, year-wise and district-wise in Himachal Pradesh;

(f) the guidelines issued by the Government for establishment of JNV along with the steps being taken by the Government to address the infrastructure and demand gap in JNVs;

(g) whether the Government has any plans to open new JNVs in the Bhiwani, Charkhi Dadri and Mahendergarh districts in Haryana and Thane in Maharashtra and if so, the details thereof; and

(h) the details of the problems in JNVs regarding construction of playground, availability of staff and other facilities in Himachal Pradesh, district-wise?

Education Projects in Jharkhand

*296. Dr. Nishikant Dubey:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of educational projects being run in Jharkhand, district-wise;

(b) the details of funds allocated/released for these projects in Jharkhand during the last three years and the current year;

(c) the total amount of funds spent on Higher Education projects in Jharkhand during the aforesaid period, district-wise; and

(d) the steps taken/being taken by the Government for effective implementation of such educational projects in Jharkhand?

Decline in New Subscriber of EPFO

*297. Shri Vishaldada Prakashbapu Patil:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether as per the report of the Ministry of Statistics & Programme Implementation (MoSPI), the gross new subscriber addition of EPFO has declined by over 4 per cent to 1.09 crore in 2023-24 as compared to a year ago;

(b) if so, the reasons for such decline;

(c) whether any specific measures are being taken by the Government to address its impact of economic slowdown and job losses on EPFO membership; and

(d) if so, the details thereof and if not, the reasons thereto?

Expansion of Skill Development Programmes in Rural Areas

*298. Shri Bidyut Baran Mahato:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of steps taken by the Government to expand and enhance the reach of skill development programmes, particularly in rural and underserved areas to ensure that the youth are equipped with employable skills;

(b) the manner in which the Government ensures that the skills imparted through various schemes such as the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) are aligned with current industry requirements and technological advancements; and

(c) the details of measures being taken by the Government to encourage more industries to participate in apprenticeship programmes along with the manner in which the Government is facilitating the integration of vocational training into the mainstream education system to promote long-term career opportunities?

Forest Areas affected by Poppy Cultivation

*299. Dr. Angomcha Bimol Akoijam:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of total areas of reserved forest, protected forest and unclassified forest in the State of Manipur, district-wise;

(b) the total area covered by poppy plantation/cultivation in the said State, district-wise;

(c) the total area of reserved forest, protected forest and unclassified forest in the said State affected by poppy cultivation/plantation; and

(d) the details of measures taken by the Government to counter the menace of poppy cultivation/plantation in forest areas in Manipur?

Promotion of Cultural Development Programmes

†*300. Shri Patel Umeshbhai Babubhai:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken any steps to promote cultural development programmes in the Union Territories of Dadra and Nagar Haveli and Daman and Diu;

(b) if so, the details thereof;

(c) whether the Government is working on any action plan to patronize and promote famous folk/traditional and other artists of the said Union Territories;

(d) if so, the details thereof;

(e) whether the Government has formulated any specific scheme for promoting the talent of the said artists at international level; and

(f) if so, the details thereof and if not, the reasons therefor?

New Delhi
Thursday, December 12, 2024/
Agrahayana 19, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

INDEX

(Ministry-Wise)

Corporate Affairs	:	
Culture	:	281, 287, 300
Education	:	286, 295, 296
Environment, Forest and Climate Change	:	285, 288, 293, 299
Finance	:	283, 289
Labour and Employment	:	282, 284, 291, 292, 294, 297
Skill Development and Entrepreneurship	:	298
Tourism	:	290
Youth Affairs and Sports	:	

Remarks

LOK SABHA

List of Questions for WRITTEN ANSWERS
Monday, December 16, 2024/Agrahayana 25, 1946 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Environment, Forest and Climate Change; Finance; Labour and Employment; Skill Development and Entrepreneurship; Tourism; Youth Affairs and Sports)

(कॉर्पोरेट कार्य; संस्कृति; शिक्षा ; पर्यावरण, वन और जलवायु परिवर्तन; वित्त; श्रम और रोजगार ; कौशल विकास और उद्यमशीलता; पर्यटन; युवा कार्यक्रम और खेल मंत्रालय)

Total Number of Questions - 230

Surplus Lands held by Public Sector Undertakings (PSUs)

3221. Dr. M K Vishnu Prasad:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the surplus lands held by Public Sector Undertakings (PSUs) across the country;

(b) whether the Government has proposed to develop these surplus lands with the help of private players; and

(c) if so, the details thereof?

Minimum Wages to Contract Workers in CPSUs

3222. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total number of contract workers employed in the CPSUs along with details thereof;

(b) whether the Government has data that the contract and casual workers in the CPSUs are paid minimum wages of the respective sectors;

(c) if so, the details thereof; and

(d) if not, whether any mechanism is being developed to collect the details and ensure payment of minimum wages to all the contract and casual workers in all the CPSUs?

Establishment of IIT or Similar Institution in Amritsar

3223. Shri Gurjeet Singh Aujla:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that Amritsar's strategic location and potential make it an ideal place for development as a technology and research hub;

(b) whether establishing an IIT or a similar institution in this region would significantly enhance

education, innovation, and attract talent and investment;

(c) whether the Government has any plans or proposals to establish such an institution in Amritsar to foster growth in this important area; and

(d) whether making Amritsar a hub of technology is likely to generate job opportunities and career growth for youth as most of the youth is leaving the country for studies and if so, the details thereof?

Levy of Service Charges by Banks on Credit Cards at Petrol Pumps

3224. Shri Rajeev Rai:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that banks levy service charges on the usage of credit/debit cards at petrol pumps;

(b) if so, the details thereof and if not, the reasons therefor signalling out transactions at petrol pumps for such service charges;

(c) whether levying of such charges by the Banks is not an impediment in achieving the goal of less utilisation of cash in economy and promoting digital transactions; and

(d) whether the Government has fixed any time line for removal of these service charges and if so, the details thereof?

Dedicated Banks for MSMEs

3225. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plans to establish a dedicated bank for direct lending to MSMEs and if so, the details thereof;

(b) the total credit gap faced by MSMEs in the country during the last five years;

(c) whether the Government proposes to transform SIDBI into a full-edged direct lending bank for MSMEs and if so, the timeline for implementation;

(d) the current designated percentage of MSME loans by RBI under the Priority Sector Lending (PSL); and

(e) the details of the loans given by private and public sector banks to MSME's during the last five years, year-wise?

Exempted Categories of Land under Forest (Conservation) Amendment Bill, 2023

3226. Shri Raja Ram Singh:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether under the Forest (Conservation) Amendment Bill, 2023, States land situated within 100 km along the international borders, Line of Control or Line of Actual Control, proposed

to be used for construction of strategic linear project for national importance or security;

(b) whether any Committee has been formed to decide on the bench mark of 100 km, if so, the recommendations of the said Committee;

(c) whether in context of this Policy has the Government drawn plans to protect the environment of Himalayan States; and

(d) if so, the details thereof?

Charges Levied on Kisan Credit Card

†3227. Shri Amra Ram:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the processing charges are being levied on the Kisan Credit Card (KCC) every year;

(b) if so, the details thereof along with the charges which are being levied on the Kisan Credit Card and the basis of these;

(c) whether any confirmation is obtained from the cardholders to carry out the inspection;

(d) if so, the details thereof and the number of times the inspection charges are levied on the Kisan Credit Card in a year;

(e) the rate of interest being charged on Kisan Credit Card on month/half-year/annual basis; and

(f) whether the online account proof of land is valid for Kisan Credit Card and if so, the reasons for the search report of the advocate being taken by the Baroda Rajasthan Regional Rural Bank?

Investigation of Airports in Mumbai

3228. Shri Tariq Anwar:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has completed its investigation into the accounts of the two airports in Mumbai and if so, the findings thereof and if not, the reasons therefor along with the current status in this regard;

(b) whether the Government is planning to extend the investigation beyond the current two airports to include all six airports despite the objections from the NITI Ayog;

(c) whether the Government is considering a Joint Parliamentary Committee investigation into the operation and maintenance of these airports; and

(d) if so, the details thereof?

Improve Quality Education in Vijayapura

3229. Shri Ramesh Chandappa Jigajinagi:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the initiatives taken by the Government to improve education infrastructure in Vijayapura Parliamentary Constituency, Karnataka particularly through the scheme Rashtriya Uchchatar Shiksha Abhiyan(RUSA) schemes; and

(b) the number of educational institutions in Vijayapura Parliamentary Constituency that have been benefitted from the RUSA Scheme and the total amount of funds provided to these institutions?

Import of Hazardous Waste

3230. Shri Eswarasamy K:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether some traders are freely engaged in importing restricted/banned hazardous wastes without valid permission;

(b) if so, the list of importers of chemical wastes registered with the Government; and

(c) the number of complaints received and action taken against such erring importers during the last three years?

Financial Assistance to Bihar State

3231. Shri Giridhari Yadav:

Shri Dinesh Chandra Yadav:

Shri Ramprit Mandal:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of financial assistance provided by the Government to the State Government of Bihar during the last three years and the current year, Scheme-wise; and

(b) the details of funds released to the State Government of Bihar during the last three years as per Finance Commission Recommendations and under the Heads of Grants-in-Aid and Special Assistance?

Unemployment in Youth among Economically Weaker Section

†3232. Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Shri Ravindra Dattaram Waikar:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has assessed the number of unemployed youths among economically weaker sections in urban and rural areas of Dadra and Nagar Haveli, Madhya Pradesh especially in Khandwa and Maharashtra including Mumbai;

(b) if so, the district-wise details thereof and the remedial steps taken by the Government in

this regard;

(c) the details of the areas with high unemployment rate in the country; and

(d) the number of employment provided to unemployed youth by the Government under various schemes in Dadra and Nagar Haveli, Madhya Pradesh especially in Khandwa District and Maharashtra including Mumbai during the last three years, State and district-wise?

Museum Grant Scheme

†3233. Smt. Himadri Singh:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the role of Museum Grant Scheme in the development and upgradation of museums across the country; and

(b) the number of beneficiaries, total funds released and the top ten States receiving maximum amount of grants under the said scheme?

Elephant Habitat Count

†3234. Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the elephant habitat count is conducted after every five years in the country;

(b) if so, the details of last elephant habitat count conducted in the country, State-wise;

(c) whether the elephant habitat count was launched in the country in 2022-23; and

(d) if so, whether a report has been published thereon and if so, the details thereof?

GST on Khadi Products

3235. Shri M K Raghavan:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plans to waive-off GST on Khadi products priced under one thousand rupees, as Khadi is a part of our country's heritage;

(b) if so, the details thereof;

(c) whether the Government has any plans to reduce the GST rate for the Khadi products priced above one thousand rupees; and

(d) if so, the details thereof?

Garbage Mountain in Chandigarh

3236. Shri Manish Tewari:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that a mega garbage dump is located in Dadu Majra, Chandigarh, causing severe air and water pollution in multiple sectors of Chandigarh and around 22 adjoining villages;

(b) whether the Chandigarh Administration/Municipal Corporation has given an undertaking to the National Green Tribunal (NGT) to clear the entire mega garbage dump by the last week of December 2024, if so, the details thereof;

(c) whether the Government is aware that no substantive steps have been undertaken to wholly or substantially fulfil the undertaking given to the NGT; and

(d) the details of steps proposed to be taken by the Government to address this issue?

Development of Pandu Pindara (Jind)

†3237. Shri Satpal Brahamchari:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether Pandu Pindara (Jind) is a significant place from the Mahabharata period and if so, whether the same is a cultural heritage and holds people's immense faith in it;

(b) if so, whether the said place needs/is proposed to be developed as it is a cultural heritage site and a place of public faith; and

(c) whether the said place can be developed under any existing scheme along with details thereof?

International Cooperation on Climate Crisis

3238. Shri Suresh Kumar Shetkar:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether international cooperation on clean energy and cooling solutions is a crucial step toward addressing the climate crisis, if so, whether the Quad Nations (Australia, India, Japan, and the United States) issued the Wilmington Declaration, which underscores the Quad's commitment to sustainable energy solutions and detailed a road map for building resilient and secure global clean energy supply chains;

(b) if so, the details thereof; and

(c) the details of funds sanctioned/spent, including the assistance taken/to be taken from international organisations and other countries in this regard, State-wise?

Labour Productivity Trends

3239. Adv. Adoor Prakash:

Dr. Amar Singh:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the details of labour productivity trends during the last five years, sector-wise;
- (b) whether it is a fact that there has been a decline in labour productivity, as per the KLEMS database and if so, the reasons for the decline; and
- (c) the steps taken by the Government to enhance labour productivity in critical sectors?

Aravali Mountain Ranges

†3240. Shri Rajkumar Roat:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- (a) whether the Supreme Court had issued directives for the constitution of a committee in May 2024 to identify the original topography of Aravalli Mountain ranges;
- (b) if so, the details of the report of the said committee;
- (c) whether the Government has any plan to check the indiscriminate mining and cutting of trees in the ranges of Aravalli Mountain;
- (d) whether the Government proposes to conserve this oldest mountain range of the country by conducting a survey in this regard;
- (e) if so, the time by which and if not, the reasons therefor and the details thereof; and
- (f) the original topography of Aravalli Ranges in Banswara Parliamentary Constituency along with the details of nature and heights of the hills of these ranges?

Advanced Imaging Technique in Archaeological Research

3241. Shri Bhartruhari Mahtab:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

- (a) whether the Government has any Scheme to promote the use of advanced imaging techniques in archaeological research; and
- (b) if so, the details and benefits thereof?

Allegations against SEBI Chairperson

3242. Dr. Mohammad Jawed:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the action taken by the Government in response to allegations of conflict of interest against the SEBI Chairperson;
- (b) whether the allegations were investigated by the authorities and if so, the details thereof;
- (c) whether the Government has taken any action against the SEBI Chairperson for not appearing before the Public Accounts Committee of Parliament; and
- (d) the manner in which the Government plans to restore trust in the country and ensure effective oversight over SEBI and similar regulatory bodies?

Leopard Attacks

3243. Shri Bajrang Manohar Sonwane:
 Prof. Varsha Eknath Gaikwad:
 Smt. Supriya Sule:
 Shri Amar Sharadrao Kale:
 Shri Sanjay Dina Patil:
 Shri Nilesh Dnyandev Lanke:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Shri Bhaskar Murlidhar Bhagare:
 Dr. Amol Ramsing Kolhe:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- (a) whether there has been an increase in leopard attacks on humans in recent years;
- (b) if so, the number of incidents of leopard attacks on humans that have been reported in the State of Maharashtra during the last year and the steps taken by the Union Government to address these incidents;
- (c) whether the Government has provided any compensation or assistance to the victims of leopard attacks and their families;
- (d) whether the Government has conducted any study or assessment to determine the reasons behind the increasing incidents of leopard attacks in the said State and if so, the details thereof;
- (e) the steps proposes by the Government to ensure the conservation and protection of leopard populations while addressing human-wildlife conflict issues; and
- (f) whether the Government is considering to impose restrictions on the reproduction of leopards in the said State to manage their population growth and mitigate human-wildlife conflicts especially involving leopard and if so, the details of the measures proposed to be taken in this regard?

Tax Evasion in OIDAR Services

3244. Shri Selvaganapathi T.M.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the Goods and Services Tax (GST) investigation arm DGGI has suggested reciprocal arrangements with foreign Governments for information sharing and enforcement measures and to block websites to prevent tax evasion in OIDAR services like e-gaming and online education;
- (b) if so, the details thereof;
- (c) whether the DGGI has noticed entities like online casinos that appear to intentionally avoid tax compliance; and
- (d) whether these entities are non-cooperative and hence an information exchange with global law enforcement agencies would help crack down on any evasion?

Status of Registrations on e-SHRAM Portal

3245. Shri Jashubhai Bhilubhai Rathva:
Smt. Roopkumari Choudhary:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details and the status of registration of unorganised workers on the e-Shram portal since its inception, State-wise and gender-wise;

(b) the timeline for completing the said registration of unorganised workers on the e-Shram Portal;

(c) whether all the registered workers have an Aadhaar-seeded e-Shram cards and, if not, the reasons therefor;

(d) the timeline for completing issuance of Aadhaar-seeded e-Shram cards of workers registered on the e-Shram Portal; and

(e) whether the Government has given a target to each State to complete registration of workers and if so, the criteria used for deciding the target number of registrations on the e-Shram portal for each State?

Coverage of Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) in Mysore

3246. Shri Yaduveer Wadiyar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details on the coverage of PMJJBY in Mysore; and

(b) the details and the number of policyholders from Mysore who have availed benefits under the scheme?

Reduced GST on Health Insurance Premium

3247. Shri Ramasahayam Raghuram Reddy:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there is any plan to reinstate or strengthen anti-profiteering measures to ensure that tax benefits are reflected in reduced premiums for health insurance policies;

(b) if so, the details thereof;

(c) whether the Government plans to address the potential revenue loss for States resulting in reduction of GST on health insurance;

(d) if so, the details thereof; and

(e) the measures being considered to balance this loss with the need for consumer relief?

Indira Gandhi National Centres for the Arts (IGNCA)

†3248. Shri Narayan Tatu Rane:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

- (a) the details of objectives set by the Government for establishment of the Indira Gandhi National Centre for the Arts (IGNCA);
- (b) whether the Government proposes to start IGNCA in various parts of the country;
- (c) if so, the details thereof and the details of the States selected for these objectives;
- (d) the details of the grants provided to IGNCA;
- (e) the details of the items in which grants have been utilised during each of the last five years;
- (f) whether IGNCA having sufficient number of employees affecting its performance;
- (g) if so, the remedial steps taken in this regard;
- (h) whether the performance of IGNCA is not satisfactory; and
- (i) if so, the remedial steps taken in this regard?

Amount Spent by PSUs under CSR

†3249. Shri Brijmohan Agrawal:
Shri Pradeep Purohit:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

- (a) the details of the amount spent by Public Sector Undertakings (PSUs) and various industrial units including various corporate companies like Life Insurance Corporation (LIC), Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL), Hindustan Organic Chemicals Limited (HOCL), NTPC Limited, NALCO and Coal India subsidiaries under Corporate Social Responsibility (CSR) during the last five years in the country, State-wise, including Chhattisgarh and Odisha;
- (b) the amount spent under CSR by various industrial units in the State of Chhattisgarh and Odisha during the said period;
- (c) whether the Government has formulated any policy to review the work done under CSR funds and if so, the details thereof;
- (d) whether there is any specific policy or criteria to allocate CSR funds on a nomination basis to PSUs and if so, the details thereof and if not, the process followed for the allocation of CSR funds in Chhattisgarh and Odisha and the mechanism to ensure transparency and accountability in their utilization;
- (e) whether any steps are being taken to prioritize key developmental sectors in Chhattisgarh and Odisha through CSR initiatives and if so, the details thereof; and
- (f) whether the Government has any data with respect to CSR funds allocation during the period 2018-23 particularly of Chhattisgarh and Odisha and if so, the details thereof?

Vacancies of Teachers in Elementary Schools

3250. Shri Varun Chaudhry:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) the details of the sanctioned post of teachers in elementary schools and the number of vacancies in such schools;
- (b) the steps being taken by the Government to fill the vacancies; and
- (c) the timeline fixed by the Government for filling the sanctioned posts?

Number of Sanctioned and Functional DIETs

3251. Shri Bastipati Nagaraju:
Shri Parbhubhai Nagarbhai Vasava:
Shri Daggumalla Prasada Rao:
Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) the details and the total number of District Institutes of Education and Training (DIETs) sanctioned and functional in the country especially in Andhra Pradesh, State-wise and district-wise;
- (b) the details of DIETs to be upgraded under the scheme DIETs of Excellence in the country, State-wise and district-wise in Andhra Pradesh;
- (c) the funds sanctioned and disbursed for upgradation of DIETs, State/UT-wise;
- (d) the details of the number of ICT and technology facilities such as computer labs and smart classrooms established till date under the said scheme for State-wise and district-wise for Andhra Pradesh;
- (e) the details and the number of toilet facilities established till date under the said scheme, State-wise and district-wise for Andhra Pradesh; and
- (f) whether the Government is developing the District Institutes of Education and Training (DIETs) as Centres of Excellence and if so, the details thereof?

Training Providers Registered under PMKVY 4.0

3252. Shri Sribharat Mathukumilli:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

- (a) the current implementation status of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 4.0 in Andhra Pradesh;
- (b) the details of training providers registered under PMKVY 4.0 in Andhra Pradesh, including the number of youth trained this year, district-wise;
- (c) the details of the Pradhan Mantri Kaushal Kendras (PMKKs) established in Andhra Pradesh, district-wise,
- (d) the operational status of the PMKKs in Andhra Pradesh including two PMKKs in Visakhapatnam, including their training capacity and the number of youth trained to till date;
- (e) whether the Government proposes to set targets for Andhra University (AU), Skill Development Institutes (SDI) and Marine Institutes under the Skill Hubs initiative to train youth under PMKVY 4.0; and
- (f) if so, the details thereof and if not, the reasons therefor?

Proposal for Setting up an ESIC Hospital in Jharsuguda, Odisha

3253. Shri Pradeep Purohit:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware of the growing demand for the establishment of an Employees' State Insurance Corporation (ESIC) Hospital in Jharsuguda, Odisha, considering its prominence as a hub of industries and the increasing population of industrial workers in the region;

(b) if so, the steps taken by the Government to address this demand;

(c) whether any proposal for such a hospital has been submitted to the Government and if so, the details thereof, including the status of approval;

(d) the timeline, if any, proposed for the establishment of the hospital; and

(e) the measures being taken by the Government to improve access to ESIC healthcare facilities for industrial workers in Odisha?

Central Universities in Bihar

3254. Shri Janardan Singh Sigiwal:

Shri Manoj Kumar:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the number of Central Universities in the States particularly in Bihar is very less;

(b) if so, whether the Government has any plan to establish Central Universities in every State in proportion to its population and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is contemplating for establishing a Central University in Bihar particularly in Sasaram Parliamentary Constituency; and

(d) if so, the details and location thereof along with the time by which the said university is likely to be set up?

Allocation of Funds to Jharkhand

†3255. Shri Rajesh Ranjan:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the share of State Government of Jharkhand in tax earned as revenue from coal to the tune of Rs. 1 lakh 40 thousand crores is lying pending with the Government for years and the same is not being transferred to Jharkhand;

(b) if so, the details and the reasons thereof;

(c) whether the Government is discriminating in allocation of funds to the States;

(d) if so, the reasons therefor;

(e) whether the State is unable to provide impetus to development schemes due to lack of funds; and

(f) if so, whether the Government proposes to release the funds to State Governments within a stipulated timeframe?

Training and Professional Development of Teachers

3256. Dr. Gumma Thanuja Rani:
Shri Vivek Thakur:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the initiatives undertaken by the Government for training and professional development of teachers in schools;

(b) the number of teacher training programmes conducted under these initiatives, including those by National Council of Education, Research and Training (NCERT) in the last three years;

(c) whether any study has been conducted by the Government to assess the impact of these training programmes on the quality of education being delivered in schools, if so, the details thereof;

(d) whether any programme for teachers training is being implemented by National Council for Teacher Education (NCTE) after the implementation of New Education Policy, 2020, if so, the details thereof; and

(e) the measures taken by the Government to enhance the teachers training programmes to align with the NEP, 2020?

Money Stuck in Sahara India Finance

†3257. Shri Sunil Kumar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether crores of rupees of the poor are stuck in Sahara India Finance;

(b) if so, whether the Government had opened a portal and invited investors to apply therein to get back their money deposited with Sahara India;

(c) if so, the number of investors who got their money back;

(d) whether the Government or SEBI has any plans to return the money to the rest of the people; and

(e) the time by which the remaining investors are likely to get their money returned?

Ramayana Circuit

3258. Dr. Alok Kumar Suman:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any tourism initiative named as the Ramayana Circuit;

(b) if so, the details of the cities being included thereof;

(c) the details of States and UTs that are included in the said initiative;

(d) whether the State of Bihar has also been the core component of the said initiative, if so, the details thereof; and

(e) whether the Government proposes to include the Thawe Peeth of District Gopalganj of Bihar is to be included in the Ramayana Circuit, if so, the details thereof and if not, the reasons therefor?

Dummy School affiliated with CBSE

3259. Shri P P Chaudhary:
Shri Suresh Kumar Kashyap:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether any study has been conducted by the Government to identify the instances of dummy schools and student enrollment therein, if so, the details of the findings and the action taken by the Government in this regard;

(b) the specific measures taken by the Central Board of Secondary Education (CBSE) to prevent the operation of dummy schools along with penalties imposed and the number of schools derecognized thereof;

(c) the details and the number of schools affiliated with CBSE at present along with the number of new affiliations granted during the last three years, State-wise and district-wise in Himachal Pradesh;

(d) the details of parameters being used by CBSE to affiliate schools in Mountains and hilly regions;

(e) whether any initiatives have been taken by the Government to enhance CBSE's global presence and recognition, if so, the details thereof; and

(f) the steps taken by the Government to increase student enrollment in CBSE schools, particularly in rural and underserved areas along with the outcomes achieved thereof?

Fall in Foreign Exchange Reserves and Rupee Depreciation

3260. Prof. Sougata Ray:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether foreign exchange reserve of the country recently logged its sharpest weekly fall on record;

(b) if so, the details thereof;

(c) whether the persistent outflows from Indian equities have also kept the rupee under pressure; and

(d) if so, the details thereof?

Health Services in Polluted Areas

†3261. Dr. Rajkumar Sangwan:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any scheme to maintain the health of people residing near the companies and factories causing pollution and to protect them from pollution related diseases;

(b) if so, the details thereof;

(c) whether the Government has deployed any team to examine the health of such people;

(d) if not, the details thereof;

(e) whether there is any proposal to open medical dispensaries specially in the villages located close to such companies in Uttar Pradesh;

(f) if so, the details thereof; and

(g) the time by which such dispensaries are likely to be opened?

Assessment of Home based Workers

3262. Shri Subbarayan K:
Com. Selvaraj V:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has an official assessment of home based workers;

(b) if so, the details thereof, sector-wise and gender-wise, if not, the reasons therefor;

(c) whether the Government has collected the data of home based workers of textiles, leather, handicrafts, etc., if so, the details thereof, sector-wise; and

(d) whether the Government proposes to enact a law on home based workers, if so, the details thereof and if not, the reasons therefor?

Central Sector Scheme for Rehabilitation of Bonded Labourers-2021

3263. Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:
Smt. Shambhavi:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the measures that have been implemented by the Government to ensure effective execution of the Central Sector Scheme for Rehabilitation of Bonded Labourers-2021 during the last three years;

(b) the manner in which the performance of this revamped scheme been evaluated by the Government after post-implementation and key findings that have emerged;

(c) the details of the specific assistance provided by the Government to special categories of beneficiaries, including women, children, and persons with disabilities under the said scheme;

(d) the details of number of bonded labourers rehabilitated since the scheme's inception and the financial allocation made for their rehabilitation; and

(e) the details of the steps being taken by the Government to enhance awareness and collaboration among State Governments, NGOs, and other stakeholders in eradicating bonded labour in the country?

Pension Scheme for Employees of Jawahar Navodaya Vidyalayas

3264. Shri Anto Antony:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the employees of Jawahar Navodaya Vidyalayas (JNVs) covered under any pension schemes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any plans to start new JNVs in the country; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Compensatory Duty on Exporters

†3265. Shri Shivmangal Singh Tomar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the details of the system of imposition of compensatory duty on exporters;
- (b) whether the incentive schemes implemented for promotion of exports from the country are considered as subsidies by the European Union;
- (c) whether the global rules cause difficulties in encouraging exports; and
- (d) whether any measures have been taken to address the same, if so, the details thereof?

Budget allocated to Education

3266. Shri Tharaniventhan M S:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) the percentage of GDP allocated to education in the current fiscal year;
- (b) the specific areas where the funds are allocated, such as primary, secondary, higher education, vocational training and research;
- (c) the details of the Government schemes/programmes funded from the allocated fund specifically those aimed towards improving access, quality and inclusivity in education within Tamil Nadu; and
- (d) the steps being taken by the Government to achieve 6 percent of GDP allocation for education?

Skill Gap Analysis

3267. Shri Putta Mahesh Kumar:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Union Government has conducted any survey regarding the issue of skill supply, demand and the gap over the last five years across the country including Eluru District of Andhra Pradesh;

(b) if so, the details thereof along with the schemes undertaken by the Government to address the skill gap issue in the country especially in Andhra Pradesh;

(c) the total funding allocated and utilised to tackle the skill gap issue in the country over the last five years in a scheme-wise and State-wise manner, including Eluru District of Andhra Pradesh;

(d) the total number of beneficiaries of schemes as identified above over the last five years across the country, State-wise including Eluru District of Andhra Pradesh; and

(e) whether the Government has considered public-private partnerships and CSR drive to set up skill development centres to tackle the skill gap issue across the country and if so, the details thereof?

Transforming India as Biggest Tourist Hub

3268. Shri S Jagathratchakan:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the fact that India is currently only the 22nd most visited nation in the world; and

(b) if so, the details of the steps that are proposed to be taken by the Government to make India the biggest tourist hub in the world?

Delay in Completion of ESIC Hospital, Shivamogga in Karnataka

3269. Shri B Y Raghavendra:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the reasons for the delay in completing the ESIC hospital in Shivamogga, which was sanctioned in 2019 and began construction in April 2021 with a 15-month timeline;

(b) the details of steps being taken by the Government to expedite the completion of said hospital to ensure timely healthcare access for workers and residents in the region;

(c) whether the Government has set a revised timeline for the completion of said hospital and any measures taken to avoid further delays so that the hospital can become operational for the benefit of the people of Shivamogga and surrounding areas; and

(d) if so, the details thereof, if not, the reasons therefor?

Environmental Impact of Blockchain based Technologies

3270. Shri G M Harish Balayogi:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has conducted or plans to conduct any studies/surveys on the Environmental Impact of blockchain based technologies, if so, the details thereof, if not, the reasons therefor;

(b) whether the Government has undertaken or planning to undertake any plans/initiatives to regulate carbon emissions from such blockchain based technology, if so, the details thereof, if not, the reasons therefor; and

(c) whether the Government has any mechanism in place to monitor the carbon emissions from blockchain based technology, if so, the details thereof and if not, the reasons therefor?

People trained under Skill Development Programme

3271. Shri Malaiyarasan D:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the total number of people trained under the Skill India Programme since its inception within Tamil Nadu;

(b) the number of training centers set up under the Skill India Programme within Tamil Nadu, and the specific focus areas or industries for which skills are being imparted;

(c) the steps taken by the Government to improve the quality of training and ensure industry-relevant certifications for the beneficiaries of the programme;

(d) whether there are any specific measures to enhance the participation of women, differently-abled persons and other marginalized groups in the Skill India Programme and if so, details thereof;

(e) the challenges faced in implementing the Skill India Programme at the grassroots level, particularly in remote and rural areas; and

(f) whether the Government has set any targets for the future expansion of the programme and if so, the details thereof?

Key Challenges in Maintenance of Sports Infrastructure

3272. Smt. Rachna Banerjee:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government is aware of key challenges in the development and maintenance of sports infrastructure across the country, especially in rural areas;

(b) if so, the details thereof;

(c) whether it is true that there is a disparity in the quality of sports infrastructure between urban and rural area of the country;

(d) if so, the details thereof; and

(e) the measures taken/being taken by the Government to remove this disparity?

NCERT New Textbooks

3273. Dr. Rajesh Mishra:
Smt. Smita Uday Wagh:
Shri Tejasvi Surya:
Shri Praveen Patel:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the National Council of Educational Research and Training (NCERT) has removed and added many chapters in the text books and if so, the rationale behind it;

(b) whether it is being done on the recommendations of any Committee, if so, the composition and mandate of the committee;

(c) whether NCERT is preparing new textbooks as per National Curriculum Framework (NCF) for School Education 2023 for new academic year;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the State Governments have been advised to adopt the NCF for school education developed by the NCERT; and

(f) if so, the details thereof and if not, the reasons therefor?

Education of Children with Disabilities

3274. Shri Raja A:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of steps taken under various schemes for implementation for the education to children with disabilities (CwD) in the country;

(b) the measures taken by the Government for improvement of school infrastructure including funding for updating school infrastructure to make it inclusive/disability-friendly;

(c) whether any survey conducted to know the percentage of retention of CwD children in various schools in the country, State-wise, since many such children drop out because of lack of disability-friendly infrastructure, including washrooms in schools;

(d) if so, the details thereof; and

(e) if not, the procedure being followed by the Government to monitor the retention of CwD in different schools?

Conservation of Ancient Monuments in South India

3275. Thiru D M Kathir Anand:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is providing adequate funds for the conservation, preservation and protection of ancient monuments in South India;

(b) if so, the details of the ancient temples belonging to Pallavas, Imperial Cholas, Medieval Pandyas, Cheras, Nayak dynasties during the last five years monument and dynasty-wise;

(c) the details of the steps taken by the Government for the digital mapping of these ancient protected monuments and temples;

(d) whether the Government has constituted any expert committee with regards to the introduction and usage of latest digital twin technologies and for the allocation of funds; and

(e) if so the details thereof?

Unclaimed Funds held by LIC

3276. Shri Asaduddin Owaisi:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total amount of unclaimed funds held by the Life Insurance Corporation of India (LIC) during the last five years, year-wise;

(b) whether it is true that a significant number of policyholders or their nominees do not claim maturity benefits, death benefits and other payouts leading to the accumulation of unclaimed funds;

(c) if so, the details of quantum of funds that remain unclaimed due to non-settlement of maturity, death or other benefits, year-wise;

(d) the steps taken/being taken to identify and contact policyholders or their nominees to ensure rightful claim of these funds; and

(e) whether the Government has taken measures to raise awareness about unclaimed funds and simplify the claim process particularly for policyholders of rural and semi-urban areas?

Integration of Gati Shakti Portal with e-Shram Portal

3277. Dr. Kalanidhi Veeraswamy:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is considering integrating the Gati Shakti portal with the e-Shram database, if so, the details thereof;

(b) the specific steps being taken by the Government to ensure a seamless integration of the Gati Shakti portal with the e-Shram database, and the timeline fixed for the integration;

(c) the manner in which the integration of the above said two platforms benefit stakeholders, particularly in terms of improving the logistics sector and providing better welfare services to workers in the unorganised sector;

(d) the measures being put in place by the Government to protect data privacy and ensure the security of personal information during the integration process; and

(e) the manner in which the integration is going to improve coordination between Central and State agencies in delivering welfare schemes, employment opportunities, and infrastructure projects?

Pensionary Benefits to Retired Members of EPFO

3278. Shri Parbhubhai Nagarbhai Vasava:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the steps taken by the Government to extend the pensionary benefits to retired members of EPFO;

(b) whether the Government has provided any comprehensive guidelines for simplification of procedure regarding settlement of Pension Claims through any manual to the functionaries of EPFO; and

(c) the steps taken by the Government to ensure continuity of relief/benefit allowed under the Employees Deposit Linked Insurance (EDLI) Scheme?

Organisations Working in Social Sector through CSR Initiatives in Karnataka

3279. Shri Basavaraj Bommai:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of organizations working in social sectors through Corporate Social Responsibility (CSR) initiatives in Karnataka;

(b) the details of the funds sanctioned, allocated and utilized by such organizations during the last five years, in Karnataka, including the Haveri district;

(c) whether the Government has evaluated or made an impact assessment of the CSR-funded projects implemented by organizations in Karnataka and if so, the details and the findings thereof;

(d) whether the Government has taken any steps to ensure transparency and accountability in the utilization of CSR funds; and

(e) if so, the details thereof and if not, the reasons therefor?

Pollution in Budha Nullah, Punjab

3280. Shri Amrinder Singh Raja Warring:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that the 14-km-long Buddha Nullah in Ludhiana, carrying domestic and industrial waste, discharges into the Sutlej at Walipur, and the river water is used for drinking purposes by thousands of families in the Malwa region;

(b) whether the Government has taken cognizance of reports indicating that despite being treated by Common Effluent Treatment Plants (CETPs), the discharge from several dyeing units remains highly toxic and non-compliant with environmental norms;

(c) whether it is true that, contrary to the conditions of the Environmental Clearance (EC), three CETPs are reportedly discharging treated effluent into Buddha Nullah, violating the stipulated disposal conditions;

(d) whether the Central Pollution Control Board (CPCB) followed up on its August 12, 2024 directions to the Punjab Pollution Control Board (PPCB) regarding extreme water pollution in Buddha Nullah;

(e) if so, the details thereof, including action against dyeing units and environmental compensation;

(f) whether any Action-Taken Report has been submitted in this regard, if so, the details thereof; and

(g) the steps being taken by the Government to ensure compliance with environmental norms and prevent further pollution of Buddha Nullah and the Sutlej River?

Pay related Court Cases

3281. Shri Rajmohan Unnithan:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the policy of Government in respect of extending benefits to similarly placed applicants in pay related court cases dismissed by Apex court in SLP and Review petition;

(b) whether Review petition No.11687/2024 in SLP 18423-18429/2023 filed by the Government in the case of Neeraj Kumar Srivastava & Ors. Vs. UoI & Ors. has been dismissed by the Hon'ble Supreme Court, if so, the details thereof;

(c) whether the Government has rejected the proposal to extend the benefits to similarly placed applicants while accepting that no more judicial avenues are left to the Government in the above case; and

(d) whether by not implementing the judgement in above case to similarly placed applicants, the Government is encouraging such applicants to take shelter of various Tribunals, High Court and Apex Court across the country and to file cases similar to the one already settled by Hon'ble Apex Court thereby increasing the number of cases in courts and wasting the valuable time of the Hon'ble Courts?

Geo-tagging of Trees

†3282. Shri Damodar Agrawal:

Dr. Manna Lal Rawat:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is carrying out or proposes to carry out the geo-tagging of trees planted during the tree plantation campaign for the conservation and development of forests;

(b) if not, the reasons therefor and if so, the details thereof;

(c) the details of the various initiatives taken by the Government for the conservation and development of forests in Rajasthan including Bhilwara district and Udaipur Lok Sabha Constituency during the last five years, district-wise;

(d) whether the Government proposes to promote tree plantation through NGOs for the conservation and development of forests in Rajasthan including Bhilwara district and Udaipur Lok Sabha Constituency; and

(e) if so, the details thereof?

Social Security benefits by ESIC

†3283. Shri Alok Sharma:
Shri Manoj Tiwari:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether the Government provides any relief/benefits to unemployed workers of organised sector;
- (b) if so, the details of the recent measures taken by the Government;
- (c) whether the Government proposes CPI bases inflation for giving compensation to ESIC beneficiaries for receiving permanent disability and dependent benefits;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the details of employees in Madhya Pradesh taking advantage of ESIC facilities, district-wise;
- (f) the details of the welfare schemes being run by the Government for the employees working in various sectors in Madhya Pradesh; and
- (g) the total number/structure and future outline of ESIC hospitals in Madhya Pradesh?

Norms for Capital Expenditure

†3284. Shri Trivendra Singh Rawat:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the specific changes implemented by the Government to relax the norms for capital expenditure above Rs. 500 crore and its impact on the Government expenditure;
- (b) whether the relaxation is aimed at facilitating the implementation of the capital expenditure target of Rs. 11.11 trillion for the current fiscal year;
- (c) if so, the details thereof; and
- (d) the compliance measures in place to ensure that all the expenditure adhere to the guidelines laid down by the Single Nodal Agency (SNA) and Central Nodal Agency (CNA)?

Distress Migration

3285. Shri Eatala Rajender:
Smt. D K Aruna:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether the Government has details of people moving from One State to other States during the last 40 years and many of them driven by distress and desperation and if so, the details thereof and the reasons therefor;
- (b) whether distress migration usually occurs in conditions where the individual or household is left with no viable means to maintain a life with dignity other than to migrate and if so, the details thereof;

(c) whether some State Governments have set up special task forces to look into distress migration, which is defined by the World Bank as involuntary movement due to poverty or disasters and if so, the details thereof; and

(d) whether the task forces aim to provide recommendations and targeted intervention measures, including infrastructure improvement and department-specific schemes in this regard and its effect on economy also and the corrective steps being taken/results yielded area-wise including drought areas?

KV in Madhya Pradesh

†3286. Smt. Bharti Pardhi:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the criteria/parameters to set up Kendriya Vidyalaya (KV);

(b) the details of proposal received from the State Governments for opening of KV during the last five years, State-wise, especially by Madhya Pradesh;

(c) the details of proposals approved by the Government from during the last five years for the State of Madhya Pradesh;

(d) whether the reservation policy is being complied with while admitting eligible students in KVs;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps taken by the Government to ensure that talented children from rural area are able to compete without any loss?

Conservation of Wildlife in Chhattisgarh

†3287. Shri Bhojraj Nag:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether any special campaign or scheme is being implemented for the conservation of wildlife in the State of Chhattisgarh;

(b) if so, the details thereof;

(c) the number of sanctuaries in the said State along with the details of the funds spent on the said sanctuaries during the last five years; and

(d) whether there is any proposal to set up a sanctuary for the protection of elephants in the said State and if so, the details thereof?

Development of Sports Infrastructure

†3288. Shri Pradeep Kumar Singh:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

- (a) whether the Government has taken any steps for development of sports infrastructure across the country;
- (b) if so, the details thereof;
- (c) the number of proposals received regarding the development of sports infrastructure in Bihar during the last five years along with the status of approval thereof; and
- (d) the present status of sports infrastructure projects approved in the country particularly in Bihar, district-wise and State/UT-wise?

Students Enrolled in Chartered Financial Analyst Programme

3289. Shri Jagannath Sarkar:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) the number of Indian students currently enrolled in the Chartered Financial Analyst (CFA) programme offered by the CFA Institute, USA and the number of such students have successfully obtained the CFA designation to date;
- (b) whether the Government officially recognize the CFA qualification offered by the CFA Institute, USA and whether there are any specific regulatory provisions related to the recognition of this degree in the country;
- (c) whether the Government is aware of the high fees associated with pursuing the CFA programme for Indian nationals and the steps taken/proposed to be taken by the Government to address this issue or provide financial support to students; and
- (d) whether there are any equivalent or alternative programmes that offer a similar level of financial analysis and investment management education in the country and the initiatives taken/to be taken to promote such programs within the country?

Levy and Utilisation of Cess

3290. Shri Naveen Jindal:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the various types of cess being levied by the Government on different commodities and services, the purpose of each of the cess being levied and the system of disbursement of funds thus collected;
- (b) the amount of funds collected against each of the cess during the last five years, cess and year-wise;
- (c) the amount of funds disbursed to each of the designated agency/ body during the last five years, cess and year-wise; and
- (d) the amount left undisbursed and detailed reasons therefor in case of any delays in disbursement of funds to any of the agency/body during the last five years, cess and year-wise?

Job Fairs in Jharkhand

†3291. Shri Manish Jaiswal:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the number of job fairs organized in Jharkhand during the year 2023-24;
- (b) the number of candidates benefited from the said job fairs;
- (c) the measures taken by the Government with regard to the organising a job fair in Hazaribagh during the year 2024-25; and
- (d) the details in this regard?

Budget Grant provided under Khelo India Scheme

3292. Dr. Prashant Yadaora0 Padole:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

- (a) whether budget grant is provided by the Union Government to the State Governments under the Khelo India Scheme;
- (b) if so, the details thereof; and
- (c) the details of the budget grant provided to various States under the Khelo India Scheme during the last five years and the current year, State/UT-wise including Maharashtra?

Illegal Trading of Flora and Fauna

†3293. Shri Kanwar Singh Tanwar:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- (a) whether there has been an increase in the illegal trading of wild fauna and flora in each of the last three years;
- (b) if so, whether the incidences of illegal trade of wild fauna and flora including the value of the said trading came to the cognizance of the Government in various States especially in Uttar Pradesh during the said period;
- (c) if so, the details of such incidences, State-wise;
- (d) the steps taken by the Government to curb the illegal trading of wildlife fauna and flora in the country along with the institutional changes made in this regard; and
- (e) the details of arrests made and properties seized in various States, particularly in Uttar Pradesh during the said period?

Study on Western Ghats

3294. Shri Vishweshwar Hegde Kageri:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

- (a) whether the Government has conducted or proposed to conduct a study on retention capacity of the Western Ghats; and
 (b) if so, the details thereof?

Funds for Labour Welfare Schemes

3295. Shri Arvind Dharmapuri:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the total funds allocated under various labour welfare schemes such as the Employees' State Insurance (ESI) and Employees' Provident Fund (EPF) to Telangana over the last five years;
 (b) the details of the utilization of above-mentioned funds by the State of Telangana, district-wise particularly in Nizamabad district; and
 (c) the number of workers benefiting from these schemes in the State of Telangana, particularly workers belong to informal and unorganized sectors?

Schools Established under UDISE+

3296. Shri Vijay Kumar Dubey:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) the details of new schools established since 2014;
 (b) whether the Government has any data on the number of new schools established in the country since 2014-15 in UDISE+; and
 (c) if so, the details thereof management-wise and if not, the reasons therefor?

Increase in Expenditure on Higher Education

3297. Shri Dushyant Singh:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government is aware of the financial challenges related to funding higher education across various levels in the country, particularly in Rajasthan and if so, the details thereof and if not, the reasons for such oversight;
 (b) the details of measures taken by the Government to enhance the financial sustainability and affordability of higher education to ensure equitable access to all students, especially in Rajasthan; and
 (c) whether the Government plans to increase public expenditure on higher education to address funding issues within the sector across the country and particularly in Rajasthan and if so, the details of the proposed increase and if not, the reasons for maintaining the current expenditure levels?

Computer Labs for Conducting National Tests by UGC/UPSC

3298. Dr. Ganapathy Rajkumar P:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of computer labs exists/to be established for conducting National Examinations/tests by UGC/UPSC, State-wise;

(b) whether the Government has any proposal/scheme to set up computer labs for this purpose; and

(c) if so, the details thereof and if not, the reasons therefor?

Digital Transaction Interface Platforms

3299. Shri Anil Yeshwant Desai:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the number of transactions in the country has increased to manifold during the last three years;

(b) the number of interface platforms available to the customers and the number of transactions during the last three years; and

(c) whether other countries are also using these modes of payments and if so, the details thereof along with the financial benefits received by the Government authorities?

Rising Agricultural Employment and its Impact

3300. Smt. Kanimozhi Karunanidhi:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has assessed the increase in agricultural employment by 3.6 percentage points to 46.1%, as reported in the Periodic Labour Force Survey (PLFS) 2023-24;

(b) if so, the details of the assessment, including the rise in agricultural employment, State-wise;

(c) if not, the reasons for not conducting the assessment;

(d) whether the Government has identified the factors driving the shift back to agriculture and the impact on productivity and income levels; and

(e) the details of measures taken/to be taken to address the shift and facilitate a transition towards higher productivity sectors such as manufacturing and services?

Participation of Workers in Management of Industrial Sector

3301. Adv. Chandra Shekhar:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether any discussions were held recently with representative bodies of commerce and industry regarding workers' participation in management in the industrial sector;
- (b) if so, the outcome of those discussions;
- (c) whether any seminars were also organised in this regard; and
- (d) whether Government proposes to introduce any legislation on the subject, if so, the details thereof?

One Nation One Subscription

3302. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government has approved 'One Nation One Subscription' Scheme;
- (b) if so, the details thereof along with the features of the scheme and the amount allocated for the purpose;
- (c) whether it is proposed to expand the scheme countrywide in the near future;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Fall in Urban Demand for FMCG

3303. Ms Sayani Ghosh:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the urban demand for Fast-Moving Consumer Goods (FMCG) has fallen leading to low sector growth from 10.1% in Q1 FY24 to just 2.8% in Q1 FY25 (in one year), if so, the steps taken to spur consumption;
- (b) whether the decreased urban demand is caused due to high inflation including food inflation, stagnant growth of real wages and high interest rates as pointed out by experts, if so, the details of recent policy decisions taken for a course correction; and
- (c) whether the Government has taken note of statements by various FMCG heads that it is the result of the vanishing 'middle-class syndrome'?

Faculty Recruitment for PwD-General Category as per RPwD Act, 2016

3304. Shri Azad Kirti Jha:
Shri Karti P Chidambaram:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether any IITs, IISc, IISERs, IIMs, NITs, IESTs, ISI, IIITs, or other Government funded institutions have conducted recruitment for Assistant Professors, Associate Professors, and Professors for Persons with Disabilities (PwD)-General categories as per the Right of Person with Disability (RPwD) Act, 2016 and if so, the details of the applications received and selected candidates;

(b) whether any results for PwD-General Category has not been declared for over a year, if so, the expected date of declaration of results and the reasons for the delay;

(c) whether institutions have submitted roster-wise faculty vacancies under the disability category to the Government;

(d) the details of institutions which have followed the Government specified qualifications and provide equal opportunity to PwD candidates; and

(e) whether the Government has taken any action to ensure equal opportunities for PwD candidates without age discrimination?

GST exemption on Insurance Premium for Senior Citizens

3305. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Manickam Tagore B:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the GST Council's stance on taxing health and life insurance premiums;

(b) the impact of the proposed rate rejig on over 100 items on consumers and businesses;

(c) the estimated revenue loss from exempting term-life insurance and senior citizens' health insurance from GST;

(d) the manner in which the Government would compensate for the potential revenue loss;

(e) whether the GST rate on health insurance is reduced or exempted for certain categories like senior citizens;

(f) the manner in which the proposed tax tweaks on wristwatches and shoes affects domestic manufacturers;

(g) the time by which the GST Council's decisions are likely to be implemented;

(h) the timeline for submitting the Group of Ministers' reports;

(i) the basis on which the additional revenue of Rs. 22,000 crore is allocated; and

(j) whether the Government would reconsider the GST rates on food items like parotta etc. considering manufacturers concerns?

Development of Tourism in Mount Abu

†3306. Shri Lumba Ram:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether currently there is only one road to reach the tourist hill station Mount Abu which goes from Abu Road to Mount Abu;

(b) whether traffic on the road stalls and connectivity disrupts due to accidents and landslides on this hilly road during the rainy season;

(c) whether the Government proposes to construct a 23 km road from Gulabganj to Mount

Abu keeping in view the development of tourism in Mount Abu and the safety of tourists; and
(d) if so, the details thereof?

Scholarships under Khelo India Scheme

3307. Shri Durai Vaiko:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री
be pleased to state:

(a) the details of the number of persons selected for scholarship under the Khelo India Scheme during the last three years, year-wise and State/UT-wise;

(b) the details of the number of persons benefited under the 'Khelo India Centres & Sports Academies' component of Khelo India during the said period, year-wise and State/UT-wise; and

(c) the funding details of sports infrastructure projects sanctioned so far under the Khelo India scheme, year-wise and State/UT-wise?

Unemployment in Nagaland

3308. Shri S Supongmeren Jamir:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री
be pleased to state:

(a) whether the Government is aware that as per the Periodic Labour Force Survey the unemployment in Nagaland surged by over 65% in 2023-24;

(b) if so, whether the Government has identified the factors contributing to this significant increase in unemployment in the State, if so, the details thereof, if not, the reasons therefor;

(c) whether the Government is considering initiating employment generation programmes to alleviate the unemployment crisis in the said State; and

(d) if so, the details thereof, if not, the reasons therefor?

Objectives of STARS Project

3309. Smt. Kamaljeet Sehrawat:

Will the Minister of EDUCATION

शिक्षा मंत्री
be pleased to state:

(a) the key objective of Strengthening Teaching - Learning and Results for State (STARS) Project;

(b) the details of the implementation of the project;

(c) the manner in which it aims to enhance school education in the identified States with the support of World Bank and State contribution;

(d) the States covered under the STARS scheme and the quality interventions made there under; and

(e) the details of the progress made under the scheme?

Financial Outflow by Students Studying Abroad

3310. Smt. Harsimrat Kaur Badal:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken steps to address the significant financial outflow of approximately \$70 billion by Indian students studying abroad by 2025, particularly about educational opportunities available within the country;

(b) the manner in which the Government plan to leverage its relationship with Canada to create more educational partnerships and opportunities for Indian students, thereby reducing the need for them to pursue studies abroad;

(c) whether the Government is taking measures to enhance the quality of higher education in the country with regard to fund outflow by Indian students in other countries, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has conducted any assessments on the opportunity costs associated with this financial outflow, particularly in terms of lost potential economic contributions from these students if they were educated in the country; and

(e) if not, the reasons therefor?

Setting up of More than One KV in a District

†3311. Shri Imran Masood:

Shri K Gopinath:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the criteria for setting up Kendriya Vidyalayas (KVs) in any district or Parliamentary Constituency;

(b) whether more than one KVs can be set up in the same district or same Parliamentary Constituency;

(c) whether the Government has any proposal to open a KV in Saharanpur Parliamentary Constituency, if so, the details thereof and if not, the reasons therefor;

(d) whether there is any MP quota in admission of students in KVs, if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has any plans to open new KV in Hosur, Bengaluru with the languages of Tamil, Telugu and English; and

(f) if so, the details thereof and if not, the reasons therefor?

Compulsion of Legal Report for Kisan Credit Loans

†3312. Shri Brijendra Singh Ola:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that the banks have mandated legal reports through advocates for the farmers seeking Kisan Credit Loans from banks;

(b) if so, the reasons and the logic behind such action despite the availability of whole data related to lands of farmers is available online;

(c) the reasons for demanding such report by the banks while providing loans even when there exists no such rule;

(d) whether the Government is aware that the farmers have to bear financial loss due to the demand of legal reports by the banks;

(e) if so, the efforts being made by the Government to prevent such compulsion by the banks; and

(f) if so, the details thereof?

Smart Classrooms in Madhya Pradesh

†3313. Smt. Sandhya Ray:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of schools equipped with smart classrooms in Madhya Pradesh during the last five years especially in Bhind District;

(b) the procedure/criteria adopted by the Government for selection of schools for smart classrooms and the list of Government schools identified by the Government for set up of smart classrooms; and

(c) the details of the amount spent by the Government during the last five years, school-wise ?

Foreign Direct Investment (FDI) Inflow

3314. Shri Magunta Sreenivasulu Reddy:

Shri Krishna Prasad Tenneti:

Shri Putta Mahesh Kumar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the total amount of Foreign Direct Investment in the country during the last ten years, State-wise, district-wise in Andhra Pradesh and Eluru district and Bapatla Parliamentary Constituency;

(b) the details of the countries which have invested through Foreign Direct Investments in the country and particularly in Andhra Pradesh during the last ten years, sector-wise;

(c) the details of the proposed, under construction and completed projects fully funded by foreign direct investment in the country including Andhra Pradesh and Eluru district in Bapatla Parliamentary Constituency; and

(d) whether the Government has taken any steps to increase Foreign Direct Investment in the country during the last ten years, if so, the details thereof especially in electronic components, textile manufacturing and healthcare services?

Promotion of High-demand and non-traditional careers

3315. Shri Raju Bista:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has undertaken any measures to promote high-demand and non-traditional careers and if so, the details thereof;

(b) whether the Government has planned/initiated policies for empowering adolescent girls and women for high-demand and

non-traditional careers and if so, the details thereof along with the measures taken to study the impact of such policies;

(c) the details of the new infrastructural development projects carried out by the Government during the last five years for promotion of skill training institutes;

(d) the amount of budget utilized for carrying out the infrastructural developmental projects in Darjeeling, Kalimpong and Uttar Dinajpur districts; and

(e) the data on the number of the National Skills Training Institutes currently operational in the country along with the infrastructural standing of such institutes globally?

Study on the Sources of Loans in Rural Areas

3316. Dr. Shashi Tharoor:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has conducted any recent study on the sources of loans in rural areas of the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any plans to conduct NABARD All India Rural Financial Inclusion Survey-2.0 (NAFIS-2.0);

(d) if so, the current status of NAFIS-2.0;

(e) if not, the reasons therefor; and

(f) the steps taken by the Government to promote the use of institutional loans instead of non-institutional ones in rural India?

Loans Disbursed to Farmers

†3317. Shri Arun Kumar Sagar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of loans disbursed by National, Private and Cooperative banks to the farmers of the country during the last three years along with the details of interest rate being charged thereon, State-wise; and

(b) the details of the loans waived off along with the Government assistance provided to the farmers under the same?

Funds Utilised for Development Works in Ballia under CSR

†3318. Shri Sanatan Pandey:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the present criteria and rules for the allocation of funds for development works under the CSR;

(b) the names of villages and towns under Ballia Parliamentary Constituency of Uttar Pradesh where companies have carried out development works and funds have been utilized under CSR during the last three years;

(c) the details thereof company-wise, amount-wise and work category-wise;

(d) the amount proposed to be spent by the companies out of their profit under CSR during the said period engaged in other activities including oil extracts, research, gas, solar and wind energy under Ballia Parliamentary Constituency; and

(e) the details of the amount spent by the above Companies from interest received on the earmarked amount for CSR activities by the said companies?

Environmental Assessment of Cruise Bharat Mission

3319. Shri Sudama Prasad:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the specific measures proposed to be implemented by the Government to ensure that the Cruise Bharat Mission promotes sustainable tourism practices and minimizes environmental degradation;

(b) the details of environmental assessments conducted to evaluate the potential impacts of increased cruise tourism on marine ecosystems under Cruise Bharat Mission;

(c) the mechanism in place to ensure that the Cruise Bharat Mission balance tourism growth with environmental sustainability; and

(d) the measures taken by the Government to regulate the environmental impact of cruise operations in compliance with existing environmental laws under Cruise Bharat Mission?

e-SHRAM Portal

3320. Ms. S Jothimani:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any data on the number of informal workers in the country;

(b) if so, the details thereof;

(c) the number of informal workers registered on the e-SHRAM portal as on date;

(d) whether the Government is aware of the challenges faced by workers in terms of language and technological barriers in the registration process for e-SHRAM;

(e) if so, whether the Government has any plans to simplify the registration process to make

the portal more accessible to informal workers across the country; and

(f) whether the Government has conducted any training workshops for officers in Common Service Centres to assist workers in registering on the platform, if so, the details thereof?

Jawahar Navodaya Vidyalayas under PM SHRI Scheme

†3321. Smt. Kamlesh Jangde:
Shri Praveen Patel:
Shri Kanwar Singh Tanwar:
Smt. Delkar Kalaben Mohanbhai:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has proposed to bring Jawahar Navodaya Vidyalayas (JNVs) under PM SHRI Scheme;

(b) if so, the details thereof along with the salient features of the scheme thereof;

(c) the number of Jawahar Navodaya Vidyalayas covered under PM SHRI scheme, State-wise especially in Uttar Pradesh;

(d) the phase-wise budget sanctioned to JNVs under PM SHRI Scheme;

(e) the improvements have taken place in Jawahar Navodaya Vidyalayas after the launch of PM SHRI Scheme, State-wise, especially in Chhattisgarh;

(f) the extent to which the PM SHRI Scheme is likely to achieve its objectives and improve the standards of education in JNVs;

(g) whether the Government has taken steps to fill the vacancies of teaching and non-teaching posts in Jawahar Navodaya Vidyalayas;

(h) if so, the details of total recruitments made during the last five years; and

(i) the details of the schools identified by the Government under PM SHRI Scheme in Dadar and Nagar Haveli, district-wise?

Objectives of Jan Samarth Portal

3322. Shri P V Midhun Reddy:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of Jan Samarth Portal launched to directly connect the beneficiaries to the lenders;

(b) the objectives and components under the same; and

(c) the details of the progress made in this regard, State/UT-wise?

Unemployed Youth

3323. Dr. Kirsan Namdeo:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any data regarding the number of unemployed youth in the country, if so, the details thereof, especially from Gadchiroli Lok Sabha constituency in Maharashtra;

(b) the steps being taken by the Government to reduce the unemployment rate amongst youth in the country;

(c) whether it is a fact that large number of people today are shifting from agriculture to service sectors, if so, the details thereof;

(d) if so, whether any scientific study has been conducted in this regard; and

(e) the details of the labourers migrating from Gadchiroli Lok Sabha constituency to other regions of the country for work?

Disinvestment Targets

3324. Shri K C Venugopal:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of disinvestment targets set and achieved by the Government during the last five financial years and the current year, year-wise;

(b) whether the Government has any plans to disinvest any profit making PSUs to achieve its disinvestment targets for the financial year 2024-25; and

(c) if so, the details thereof and whether the Government has any plans to reconsider its decision to disinvest any profit making PSUs?

Internet Facility in Schools

3325. Dr. M P Abdussamad Samadani:

Adv Gowaal Kagada Padavi:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the total number and percentage of Government and private schools having access of internet connectivity, State-wise; and

(b) the steps being taken by the Government to train teachers in effectively utilisation of digital tools to ensure quality education delivery?

Special Assistance to States for Capital Investment

3326. Adv K. Francis George:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has reviewed the compliance of Kerala with the branding guidelines for CSS schemes as a prerequisite for releasing funds under Part I of the Scheme for Special Assistance to States for Capital Investment for FY 2024-25;

(b) the steps being taken to expedite the release of the first installment of Rs.1059 crore

allocated under Part I of the Scheme for FY 2024-25 to Kerala, considering the submission of the consolidated project list with an outlay of Rs.1546.92 crore;

(c) whether delays in branding compliance and related procedural requirements for CSS schemes have caused disruption in fund disbursement and if so, the details thereof;

(d) whether the Government has any plans to streamline the process to prevent such delays in the future; and

(e) the status of Kerala's consolidated list of capital projects with an outlay of Rs.1546.92 crore and the manner in which compliance with the scheme's requirements impact future installments under the CAPEX Scheme?

Employees Provident Fund and NPS

†3327. Shri Ummeda Ram Beniwal:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government proposes to increase the minimum pension amount in view of the rising inflation at present there is a provision of only one thousand rupees as minimum pension under the Employees Provident Fund;

(b) if so, to what extent it is likely to be increased and by what time;

(c) the total amount deposited with the Government as provident fund and pension on which no claim has been made by the employees;

(d) whether the Government has any plans to return said amount to the employees;

(e) whether the Government proposes to pay dearness allowance to the pensioners in future;

(f) if not, the reasons therefor;

(g) whether the Government proposes to relax the norms to enable the employees of the Public Sector Undertakings to be covered under NPS; and

(h) if so, the details thereof ?

Initiatives to Encourage Registration of Companies

†3328. Shri Ramvir Singh Bidhuri:

Shri Chandra Prakash Joshi:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the number of companies registered during the current financial year;

(b) the specific policies or initiatives implemented by the Government to promote company registrations; and

(c) the district-wise details of the number of companies registered in Rajasthan during the last three years?

Proposal on Ecologically Sensitive Areas

3329. Adv Dean Kuriakose:

Adv K. Francis George:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the State Government of Kerala has submitted a revised proposal on 02.11.2024 recommending the declaration of 98 villages spread across 29 talukas in 12 districts as Ecologically Sensitive Areas (ESA), if so, provide the details of such proposal;

(b) whether the proposal includes any digital maps or geospatial data such as KML files, if so, the details thereof to ensure clarity on the demarcation of the proposed ESA regions;

(c) the details of any additional correspondence, reports, or clarifications from Kerala regarding this proposal;

(d) whether the Government intends to make these documents, including the geospatial data, available for public consultation and feedback;

(e) the current status of examining and processing this proposal by the Government and the timeline for its final decision;

(f) whether the Government has considered Kerala's achievements in forest conservation and its participatory management model as a basis for modifying the draft ESA notification and if so, the details thereof; and

(g) the mechanisms planned to ensure that ESA notifications balance ecological sensitivity with the socio-economic realities of densely populated States like Kerala?

Change in Unemployment Rate

3330. Shri V K Sreekandan:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that according to the Periodic Labour Force Survey by Labour Bureau for the period between July 2023 and June 2024, it has been revealed that there is no major change in the unemployment rate, if so, the details thereof;

(b) whether it is also true that according to the above, the manufacturing sector shows no growth in giving jobs compared with the last years;

(c) whether it is a fact that the views of the experts on unemployment is like a grim scenario, if so, the details thereof;

(d) whether it is also true that the grim situation has been reflected in the number of new subscribers of the provident fund; and

(e) if so, the details thereof?

Exams conducted by NTA

3331. Shri Kota Srinivasa Poojary:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of exams conducted by National Testing Agency (NTA) during the last five years; and

(b) the details of work awarded to different agencies in accordance with the terms and conditions as specified in the Work Order/Agreement/Tender Document during the last five years by NTA?

Faculty Post of "Ravindra Chair" in Delhi University

3332. Smt. Mala Roy:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether there is any faculty post in Delhi University in the name of 'Rabindra Chair'; and
- (b) if so, the details thereof and the current status of the above said post?

Progress of MSSC Scheme in Remote and Tribal Areas

3333. Shri Anurag Singh Thakur:
Dr. Byreddy Shabari:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the data regarding the number of accounts opened under the MSSC, disaggregated by State, rural-urban classification and outreach in remote and tribal areas; and
- (b) the specific steps taken to ensure widespread awareness and accessibility of the scheme for women without access to formal banking?

Cheating in NIOS Examination

†3334. Smt. Geniben Nagaji Thakor:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government has taken/proposes to take any steps to prevent cheating in the board examinations of the National Institute of Open Schooling (NIOS);
- (b) if so, the details thereof;
- (c) the number of such incidents came into light across the country; and
- (d) the action taken by the Government in this regard?

Average Credit Deposit Ratio of PSBs

†3335. Shri Hanuman Beniwal:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the average Credit-Deposit Ratio (CDR) of Public Sector Banks during the current financial year; and

(b) the steps taken by the Government to mitigate the regional imbalances in credit allocation?

Status to Implementation of NEP, 2024

3336. Shri Saptagiri Sankar Ulaka:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the current status of the implementation of the New National Education Policy (NEP), 2024, including achievements and areas where progress has been delayed;

(b) the challenges encountered in integrating the 5+3+3+4 education structure; and

(c) the steps undertaken by the Government to monitor and evaluate the effectiveness of the policy reforms along with any recent assessment reports on their impact?

Skill Hub established under PMKVY 4.0

3337. Shri Kesineni Sivanath:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government has any data regarding the total number of skill hubs established since the implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 4.0 till date;

(b) if so, the details thereof, year-wise and State/UT-wise and district-wise including Andhra Pradesh;

(c) the details regarding the total number of trainers and infrastructure such as classroom and labs available in skill hubs, State/UT-wise and district-wise including Andhra Pradesh; and

(d) the details regarding the total training target allotted and achieved by skill hubs, along with the funds allocated and disbursed to skill hubs, year-wise, State/UT-wise and district-wise including Andhra Pradesh?

National Sports Federations

3338. Shri Jai Prakash:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government has taken any steps to ensure that the National Sports Federations (NSFs) should work in an efficient and transparent way; and

(b) if so, the details of steps taken by the Government in this regard?

Pradhan Mantri Rojgar Yojana

3339. Ms. Praniti Sushilkumar Shinde:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the initiatives taken by the Government to increase awareness of the Pradhan Mantri Rojgar Yojana among potential beneficiaries, particularly in rural areas;

(b) the manner in which the Government is ensuring that training programmes under the Pradhan Mantri Rojgar Yojana are aligned with current market demands to enhance employability;

(c) whether there is an action plan in place for this purpose, if so, the details thereof;

(d) the details of steps being taken by the Government to simplify the application process and minimize bureaucratic delays for applicants under the scheme; and

(e) the measures being implemented by the Government to address funding limitations and inadequate infrastructure to support consistent project execution and effective skill development under the Pradhan Mantri Rojgar Yojana?

Migratory Birds

†3340. Shri Rahul Kaswan:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of various migratory birds that come to the country particularly during winter season;

(b) whether the number of the migratory birds decreased during the last few decades;

(c) if so, the details thereof and the reasons therefor;

(d) the various steps taken by the Government to provide protection to the said migratory birds; and

(e) the details of the funds allocated/utilized for the said purpose during each of the last three years and current year, location-wise and State-wise including Rajasthan?

Shortage of Teachers in Higher and Technical Education Institutions

3341. Shri Mani A:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the current teacher-student ratio in Higher and Technical Education Institutions and the manner in which it is compared to global standards;

(b) the manner in which the shortage of teachers has affected the quality of education and research in higher and technical education institutions;

(c) whether shortage of teachers has impacted the accreditation or ranking of institutions at the national or international level, if so, the details thereof; and

(d) whether the Government has introduced any incentives to attract qualified professionals to teaching positions in higher and technical education institutions, if so, the details thereof?

Pension under EPS-95

†3342. Shri Vijay Baghel:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether EPFO is implementing the Hon'ble Supreme Court order of 4th November, 2022 which abolished the salary limit of Rs. 15000 for EPS-95 pension calculation and made the last salary the basis for cases involving former employees of Bhilai Steel Plant in Durg Lok Sabha Constituency, if so, the details thereof;

(b) whether the EPFO, Raipur office has recovered 15 to 30 lakh rupees as the difference amount from these employees based on their last salary and returned the said difference amount about a month later on and subsequently refused their pension; and

(c) if so, the details thereof along with the action taken by the Government in this regard?

Rights of Contract and Informal Workers

†3343. Shri Murari Lal Meena:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the present status of appointment of contractual and casual labourers in Government organizations, Public Sector Undertakings (PSUs), Public Sector Banks (PSBs) and other organizations;

(b) the steps being taken by the Government for welfare of contractual and casual labourers in these organizations;

(c) whether regular monitoring is done in these organizations to ensure full compliance of labour laws;

(d) if so, the details thereof and the outcomes during the last three years;

(e) the number of grievances received against contractor for violation of labour laws during the last three years along with the action taken thereon; and

(f) the policies or schemes proposed by the Government for providing permanent employment to these labourers and to protect their rights?

School Enrollment Rate of SC/ST/OBC Girls

3344. Shri Dineshbhai Makwana:

Smt. Kamaljeet Sehwat:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of current enrollment rate of SC/ST/OBC girls at primary level education especially in NCT of Delhi;

(b) whether any progress has been made by the Government to increase the enrollment rate of such students; and

(c) the steps being taken by the Government for the upliftment of such students?

Work Done under Skill India Mission

3345. Shri Chudasama Rajeshbhai Naranbhai:
Shri Vamsi Krishna Gaddam:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the work done and funds allocated under 'Skill India' scheme during the last five years in the country, State/UT-wise and district-wise including Gujarat and Telangana;

(b) the number of people trained and given employment through the above said scheme in the country, State/UT-wise, district-wise and year-wise including Gujarat and Telangana;

(c) the details of the work proposed in such districts under 'Skill India' scheme and the time by which these will be completed;

(d) whether there is any mechanism to assess the success rate for getting skill training by youths; and

(e) if so, the details thereof and if not, the reasons therefor?

Development of Coastal Zones

3346. Shri Maddila Gurumoorthy:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government intends to convert the 'National Coastal Zone Management Authority' (NCZMA) into a full-time permanent body responsible for setting up regulations for conservation of coastal zones;

(b) whether the Government plans to set up a mechanism to ensure free and fair public hearings for projects in Coastal Regulation Zones (CRZs);

(c) whether the Government intends to evolve a mechanism to enforce post-clearance follow-ups and monitoring in coordination with State Coastal Zone Management Authorities (SCZMAs) and if so, the details thereof; and

(d) whether the Government intends to create a dedicated institute for research in ecology of coastal areas and if so, the details thereof?

Use of IEPF Fund for CSR Activities

3347. Shri Prabhakar Reddy Vemireddy:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the unclaimed dividend, interest on bonds and other unclaimed investments are estimated to be about Rs. 5,500 crores at the end of 2022-23 and if so, the current status thereof;

(b) whether it is also true that this money has been tripled during the last 5-6 years in the Investor Education and Protection Fund (IEPF); and

(c) if so, whether the Government is planning to spend this money for the welfare programmes

or CSR activities?

Status of PM-Kaushal Kendras

3348. Shri Krishna Prasad Tenneti:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether there is a PM-Kaushal Kendra (PM-KK) in Bapatla district of Andhra Pradesh;

(b) if so, the details thereof and the number of districts with a functional PM-KK, State/UT-wise;

(c) the number of people skilled and employed sector-wise, in PM-KKs across the country since the inception of the scheme, State-wise and district-wise for Andhra Pradesh, especially for Bapatla Parliamentary Constituency; and

(d) the fund allocation and utilisation for PM-KKs during the last ten years, State-wise and district-wise for Andhra Pradesh, especially for Bapatla Parliamentary Constituency?

Training in ITIs through STRIVE Project

3349. Shri Baijayant Panda:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the number of Industrial Training Institutes (ITIs) that have been modernised under the Skills Strengthening for Industrial Value Enhancement (STRIVE) project, particularly in the State of Odisha;

(b) the total funds allocated for the project in the financial year 2024-25;

(c) the number of students trained through Virtual Reality (VR) programmes in ITIs as part of the said initiative; and

(d) the specific sectors and trades that have benefited most from the integration of advanced technologies like VR in ITI training?

Construction of new Stadiums

†3350. Shri Ravindra Dattaram Waikar:

Shri Gyaneshwar Patil:

Smt. Delkar Kalaben Mohanbhai:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government has decided to set up new stadiums at State, District and Panchayat level in Madhya Pradesh including Khandwa district, Dadra and Nagar Haveli and Maharashtra so as to promote sports in the country;

(b) if so, the efforts made in this regard so far particularly for promoting sports among the people belonging to tribal communities; and

(c) the number of new stadiums set up in Madhya Pradesh including Khandwa district, Dadra

and Nagar Haveli and Maharashtra including Mumbai during the last two years, State/UT-wise?

Rationale behind Curriculum Revision

3351. Smt. Pratima Mondal:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the steps taken by the Government to address the underinvestment in public education, given that expenditure remains far below the 6% GDP target set by the National Education Policy 2020;

(b) the rationale behind curriculum revisions that reportedly erase significant historical events and contributions of minorities and the manner in which these changes align with the principles of inclusivity and diversity in education; and

(c) the steps taken/being taken by the Government to ensure that religious freedom and the Right to Education are not compromised in the light of controversies such as the Hijab Ban in Karnataka?

Female Labour Force Participation

3352. Shri Balashowry Vallabhaneni:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the higher working age population which India is going to have in the coming years will automatically boost economic fortunes;

(b) whether for economic boost, the population has to be gainfully employed;

(c) the manner in which the Government looks at the gender divide in labour force participation where female labour force participation is nearly 30% less than the male labour force participation; and

(d) the measures taken by the Government to bring down this gap?

Withdrawal of Licences of NBFCs by RBI

3353. Shri S Venkatesan:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the reasons for deposits of Non-Banking Finance Companies (NBFCs) not covered by the Deposit Insurance Credit Guarantee Corporation (DICGC);

(b) the number of licences of NBFCs that have been withdrawn by Reserve Bank of India during the last ten years along with the reasons therefor;

(c) the total number of NBFCs which are deposit taking NBFCs;

(d) the total money lost by the public due to bankruptcy of NBFCs; and

(e) whether many borrowers of the NBFCs are harassed by the recovery agents of NBFCs and if so, the steps taken by the Government and RBI to prevent the same?

Decriminalization of Minor Offences in Direct Taxes

3354. Dr. Bhola Singh:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken measures for decriminalization of minor offences in direct tax matters to facilitate ease of doing business, particularly for medium and small businesses;

(b) if so, the list of recent initiatives taken by the tax administration in this regard; and

(c) the measures undertaken by the Government to improve litigation management in direct tax matters?

Skill Development Project

3355. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the progress of infrastructure projects such as new ITIs, polytechnics and Vishwakarma Centres in Odisha;

(b) whether the Government monitors the implementation of State-level skill initiatives;

(c) if so, the details thereof; and

(d) the steps taken by the Government to enhance industry-specific training in Odisha?

Employment Generation Reforms

3356. Shri Devusinh Chauhan:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

the details of employment generation reforms during the last decade and their outcomes in Gujarat?

Funds for Research in basic Science in HEIs

3357. Dr. Indra Hang Subba:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any specific schemes to facilitate research in basic science in higher education institutes, if so, the details thereof;

(b) the details of the amount of research grants made available for tribal students during the last five years; and

(c) the number of Scheduled Castes and Scheduled Tribes students studying in higher

education institutions established in Sikkim by availing research fellowship during the last five years?

KVs Running in Two Shifts

†3358. Shri Arun Govil:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether two shifts classes are running in Kendriya Vidyalayas (KVs); and

(b) whether there is any proposal of the Government to fulfill the wishes of more people in the country to secure admission of their children in KVs?

New Transfer Certificate Policy in KVs

3359. Shri Dileshwar Kamait:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has observed that the new transfer certificate policy offered to students in Kendriya Vidyalayas (KVs) largely affects the children and their parents in case of mid-term transfers, if so, the details thereof;

(b) the details on the rationale behind such transfer certificate policy for children;

(c) whether the new policy affects a large number of employees of Central Government, Defence and Paramilitary Forces who are frequently transferred and needs their wards to be moved to a school close to their place of posting; and

(d) if so, the steps taken by the Government in this regard?

Courses conducted by National Skill Training Institute for Women

†3360. Dr. Manna Lal Rawat:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether different types of courses are being conducted by National Skill Training Institute for women, Jaipur;

(b) if so, the details thereof;

(c) the details of the beneficiaries of the said courses in Rajasthan so far, district-wise, year-wise and category-wise such as general, scheduled caste and scheduled tribe; and

(d) the details of the number of women from scheduled area of Rajasthan who have been trained, district-wise and category-wise?

Promotion of Youth Programmes and Sports in Bihar

3361. Shri Ajay Kumar Mandal:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

- (a) the steps taken by the Government to promote the youth programmes and sports in Bihar particularly in Bhagalpur Parliamentary Constituency during the last three years;
- (b) whether the Government has received any proposal from the State Government in this regard;
- (c) if so, the details thereof and the action taken thereon; and
- (d) the funds allocated to State against each proposal during each of the last three years?

Funds for Chennai Metro Project

3362. Shri Manickam Tagore B:
Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether funds for the Chennai Metro project were directly deposited into Chennai Metro's account, bypassing the State of Tamil Nadu;
- (b) the rationale behind the Government's decision to directly deposit funds into Chennai Metro's account, rather than routing through the State Government;
- (c) the specific provisions or laws which allow the Government to directly deposit funds into Chennai Metro's account;
- (d) the total amount of funds deposited directly into Chennai Metro's account and the breakdown of these funds;
- (e) whether the State Government of Tamil Nadu was consulted or informed about the decision regarding deposit of funds into Chennai Metro's account directly; and
- (f) the measures taken to ensure transparency and accountability in the utilization of funds deposited directly into Chennai Metro's account?

Financial Assistance to States under RUSA

3363. Shri Arvind Ganpat Sawant:
Shri Dharmendra Yadav:
Shri Shirang Appa Chandu Barne:
Smt. Bharti Pardhi:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government has implemented the Rashtriya Uchchar Shiksha Abhiyan (RUSA) in mission mode to fund the State Universities and colleges to achieve the goal of equity, access and excellence;
- (b) if so, the objectives of the scheme;
- (c) the details of the financial assistance provided to States/UTs under the RUSA scheme during the last three years and the current year, particularly to the States of Maharashtra, Uttar Pradesh and Madhya Pradesh;

(d) the details of the proposals submitted by the State Governments, particularly Maharashtra, Uttar Pradesh and Madhya Pradesh for improving access to higher education in unserved and under-served districts; and

(e) the extent to which the above scheme is helpful in improving equality in access to higher education for people belonging to socially deprived communities and promoting inclusion of women, minorities, SC/ST/OBCs and Divyangjan?

New PAN Card

3364. Shri Charanjit Singh Channi:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the rationale behind the introduction of a new PAN Card when the existing PAN card already contains a QR code for verification;

(b) whether the Government has considered the financial burden the new PAN card might impose on economically weaker sections of society;

(c) if so, the measures being taken to ensure that poor individuals can obtain the new PAN card without difficulty or additional cost;

(d) whether the Government has conducted any cost-benefit analysis of introducing the new PAN card;

(e) the estimated expenditure involved in implementing the new PAN card system;

(f) whether the Government plans to address concerns about the wastage of public money and provide alternatives to avoid redundant expenses;

(g) whether the Government has made any consultations with stakeholders to assess the practicality of implementing the new PAN card system; and

(h) the steps proposed to ensure a seamless transition for citizens holding the current PAN cards?

Training Programmes by DTNBWED

3365. Shri Arun Bharti:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the total number of training programmes conducted by the G. Dattopant Thengadi National Board for Workers Education and Development (DTNBWED);

(b) the details of participants in the above-said programmes categorized by organized and unorganized sectors;

(c) the impact of these training initiatives on improving the skill levels of workers;

(d) the measures being taken by the Government to ensure greater participation from unorganized sector workers in future programmes; and

(e) whether the Government has any plans to expand the reach of Shramik Chaupals to more regions and increase their frequency and if so, the details thereof?

Afforestation Programmes under Green Credit Programme

3366. Dr. Jayanta Kumar Roy:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has undertaken afforestation or biodiversity conservation projects in North Bengal particularly in Jalpaiguri, under the Green India Mission and if so, the details thereof;

(b) the steps being taken to mitigate the recurring human-wildlife conflicts in forested areas of Jalpaiguri; and

(c) whether the adequate compensation has been provided to affected families, if so, the details thereof?

Expenditure incurred on New Education Policy

3367. Shri Captain Viriato Fernandes:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government and State Governments have allocated special budgets or have increased the budgetary provision for the implementation of NEP in schools and colleges across the country;

(b) the fund allocated by the Government for schools run by the Government and State Governments for the implementation of NEP during the last two years and the current year along with the amount spent;

(c) the fund allocated for higher education institutes run by the State Governments for the implementation of NEP during the last two years and the current year along with the amount spent; and

(d) the status of implementation of NEP in schools and colleges, State-wise?

CSR Funds allocated to Backward and Aspirational Districts of Maharashtra

†3368. Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Corporate Social Responsibility (CSR) fund is granted under Schedule VII (Section 135) of the Companies Act, 2013 and whether Backward and Aspirational Districts are given priority in the allotment of said funds;

(b) the reaction of the Government thereto along with the criteria set up by the Government for providing CSR funds to the States, districts and localities of the country;

(c) the total amount of CSR funds earmarked for the development of Aspirational Districts under the Companies Act, 2013;

(d) the details of the amount of funds provided to all the Aspirational Districts of Maharashtra

by the Government during the last five years, district and year-wise;

(e) the total amount of funds provided to district Dharashiv (Osmanabad) and the Parbhani Parliamentary Constituency of Maharashtra during the last five years along with the development works carried out with the said funds; and

(f) the present status of the works being carried out under the various schemes having a direct impact on the condition of Aspirational Districts along with the details thereof?

Employment-Linked Incentive (ELI) Scheme

3369. Shri Gaurav Gogoi:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of roadmap for achieving the target of creating two crore jobs by the Government within two years through the ELI scheme;

(b) the details of the specific sectors that have been identified by the Government as priority areas for the ELI schemes;

(c) the details of the steps being taken by the Government to ensure workers in the target sectors have the necessary skills and training to meet the demands of the industry;

(d) the details of the initiatives likely to be taken by the Government to ensure that women benefit from the ELI scheme and participate in the workforce; and

(e) the manner in which the Government would ensure that the benefits of the ELI scheme reach all regions of the country, including rural and remote areas?

Implementation of Panchayat Yuva Krida aur Khel Abhiyan

†3370. Shri Chavda Vinod Lakhamshi:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government is implementing Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) as a flagship programme;

(b) if so, the details thereof;

(c) whether the Government has identified villages or panchayats in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts under Kutch Parliamentary Constituency to provide basic sports infrastructure and sports equipments; and

(d) if so, the details thereof and if not, the reasons therefor?

Tourist Centres in Himachal Pradesh

†3371. Dr. Rajeev Bharadwaj:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is contemplating to formulate any plan to build tourist centres in Himachal Pradesh;

- (b) if so, the details thereof;
- (c) whether the Government proposes to release funds to promote tourism related activities in the State of Himachal Pradesh; and
- (d) if so, the details thereof?

Diversifying the Business of Cooperative Sector Banks

†3372. Shri Shankar Lalwani:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the steps taken to diversify the business of cooperative sector banks;
- (b) whether the said banks have been granted the permission to offer commercial real estate and residential housing loans;
- (c) if so, the details thereof; and
- (d) the benefits likely to accrue to the cooperative sector banks as a result thereof?

Revisions of Employee Pension Scheme, 1995

3373. Dr. Kalyan Vaijinathrao Kale:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether it is fact that the Employee Pension Scheme (EPS) 1995 is a social security scheme that provides pension benefits to eligible employees in the organized sector, if so, the details thereof;
- (b) whether the Government has received any proposal to increase the pension during the last ten years, if so, the details thereof;
- (c) whether the Government is aware that the demand to increase the pension is raised by several unions and they are agitating, if so, the steps taken by the Government in this regard; and
- (d) whether any Committee has been formed or is being formed by the Government in order to resolve the issues pertaining to this issue, if so, the details thereof and if not, the reasons thereto?

Non deposit of EPF Contribution by Tea Garden Owners

†3374. Shri Manoj Tigga:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether there is a large workforce of tea plantation workers in West Bengal;
- (b) if so, the number of workers registered with Employees' Provident Fund;
- (c) whether the Government has received complaints regarding non-deposit of the Employees' Provident Fund contribution of the workers already deducted from their salaries by the owners of the tea plantations;

- (d) if so, the details thereof along with the action taken in this regard;
- (e) the details of the provisions for taking action against the institutions and companies not depositing Employees' Provident Fund contribution of the workers;
- (f) the details of the mechanism in place for investigating such matters; and
- (g) the manner in which the affected workers are likely to be given relief?

EPS 95

†3375. Shri Daroga Prasad Saroj:
Shri Sanjay Haribhau Jadhav:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the policy and criteria to award pension to EPS 95 pensioners and whether any decision to revise the same has been taken;
- (b) whether any investigation or review of the cases of EPS 95 pensioners has been carried out by the Government in the country;
- (c) if so, the details thereof along with the total number of such cases;
- (d) the date since when the revised pension is likely to be issued to EPS 95 pensioners and the number of pensioners likely to be benefitted therefrom in all the States of country particularly in Maharashtra and Uttar Pradesh; and
- (e) the details of the other benefits likely to be extended to the beneficiaries of revised EPS 95 scheme with reference to health services?

Issues of Unemployment

†3376. Shri Zia Ur Rehman:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether the rate of unemployment is increasing in the country and young people are facing difficulties in finding employment, if so, the details thereof;
- (b) whether the effect of the Government schemes like 'Make in India' and 'Startup India' seems to be very limited on ground level, if so, the details thereof;
- (c) the number of employment opportunities created under the said schemes so far;
- (d) whether the Government has any concrete strategy to provide employment to young people in future;
- (e) if so, the policies adopted in this regard; and
- (f) if not, the reasons therefor?

Pradhan Mantri Jan Dhan Yojana (PMJDY) for Tribals of Assam

3377. Shri Amarsing Tisso:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) the percentage of tribal households in Karbi Anglong and Dima Hasao districts of Assam that have been covered under Pradhan Mantri Jan Dhan Yojana (PMJDY);
- (b) the benefits that tribal communities have derived from PMJDY;
- (c) whether any specific challenges faced/are being faced in implementing PMJDY in these regions; and
- (d) if so, the details thereof along with the way by which these are addressed?

Employment through Training and Skill Development Centres

3378. Shri Ravindra Shukla *Alias* Ravi Kishan:
Shri Rakesh Rathor:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री
be pleased to state:

- (a) the number of youth provided/being provided employment by the Government through the training centres and skill development centres operating in the country;
- (b) the number of youth provided employment through Industrial Training Institutes (ITIs) and skill development centres operating in Uttar Pradesh;
- (c) the number of students trained in ITI and skill development centres in Sitapur district of Uttar Pradesh during the last three years along with the details thereof; and
- (d) the steps taken by the Government to provide employment and skilling opportunities for youths of the country and the achievements thereof?

Revenue Expenditure

3379. Shri Rao Rajendra Singh:

Will the Minister of FINANCE

वित्त मंत्री
be pleased to state:

- (a) whether the Government has any data regarding the total Revenue Expenditure from the Consolidated Fund of India as a percentage of the total expenditure and the various contributing factors to it, if so, the details thereof; and
- (b) whether the Revenue Expenditure in the country has seen an increasing trend, if so, the various steps being taken by the Government to reduce the same?

Protection of Historical Sites

†3380. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of CULTURE

संस्कृति मंत्री
be pleased to state:

- (a) the current status of the historical sites and the manner in which these sites are being maintained in the country;
- (b) whether the Government has received any proposal regarding protection of historical sites like Buddhist, Jain and Hindu caves in Osmanabad Parliamentary Constituency;
- (c) if so, the details along with the present status of the proposal thereof;

(d) the specific measures taken by the Government for protection of the said historical sites including the Kharosa Caves located in Ausa tehsil of Latur district;

(e) the details of funds allocated by the Government especially for conservation of Trivikram Temple, the Budh Vihar relics found in the excavation and Ramalinga Appa Lamture Museum located in Ter (Tagar) city, the ancient Commercial Centre of Maharashtra; and

(f) the rank of historical sites of Osmanabad district in the list of tourist places?

Cultural Mapping under NMCM

3381. Shri Chamala Kiran Kumar Reddy:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the number of villages and artists that have been mapped to date along with percentage of the original target has been achieved since the launch of the National Mission on Cultural Mapping (NMCM) in 2017;

(b) whether the Government has assessed the reasons for the delay in achieving the goal of mapping 5,000 villages by 2022 and if so, the details thereof;

(c) if not, the reasons therefor;

(d) the details of amount of fund that have been utilized so far out of the 89 crore allocated to NMCM along with the breakdown of funds spent on mapping, outreach and the development of the cultural database;

(e) the details of key findings of the Mera Gaon Meri Dharohar survey, and the manner in which this data has been utilized to preserve the cultural identity of local communities; and

(f) the details of numbers of artisans and craftsmen that have received direct benefits through the cultural mapping initiative since its inception?

Upgradation of ESIC Facilities

3382. Shri Jagadish Shettar:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the existing ESIC facilities being provided to the beneficiaries of the scheme have been upgraded, if so, the details thereof and the estimated impact thereon;

(b) whether the Government has approved new ESIC projects; and

(c) if so, the number of new Jobs are expected to be created?

Set Up of Smart Classes in KVs and JNVs

3383. Shri Vamsi Krishna Gaddam:

Shri Harish Chandra Meena:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the Smart Classes setup in Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs), State-wise, district-wise in Telangana and Rajasthan;

(b) the funds allocated for setting up such smart classes during the last five years, State-wise, especially in Rajasthan;

(c) the number of KVs and JNVs equipped with smart classroom systems in Rajasthan, particularly in Tonk and Sawai Madhopur districts;

(d) whether the Government has evaluated the benefits of these equipments for students and their requirements in school, if so, the details thereof; and

(e) if not, the reasons therefor?

Debt burden on State Governments

†3384. Shri Dinesh Chandra Yadav:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the debt on various State Governments across the country, State-wise;

(b) whether the debt burden of most of the State Governments has reached around 32 per cent of their GDP and the interest to be paid against the debt would cost 13-15 per cent to the States;

(c) whether the Government is taking any steps to make the States self-reliant; and

(d) if so, the details thereof?

Learning Level among Students belonging to SCs/STs/OBCs and Rural Areas

†3385. Shri Dharmendra Yadav:

Shri Charanjit Singh Channi:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of the recent report published in the newspaper which revealed that over 40 per cent of rural students in some States, including Punjab and Uttar Pradesh are unable to answer grade-level questions;

(b) if so, the reasons for such low learning outcomes in rural areas despite various educational schemes and initiatives;

(c) the current status of learning level among SC, ST and OBC students in the country, especially in Uttar Pradesh;

(d) the measures being taken to improve the quality of education as well as enrolment of the children of deprived section of the society, particularly in Uttar Pradesh including teacher training, curriculum enhancement and infrastructure development; and

(e) the target set by the Government to ensure that rural students achieve grade-appropriate learning levels in the next five years?

Linking of UPI with Fast Payment Systems of other Countries

3386. Dr. Mallu Ravi:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India (RBI) or the Government is planning to connect the Unified Payments Interface (UPI) with fast payment systems in other countries to facilitate cross-border payments;

(b) if so, the way by which these initiatives are likely to benefit individuals and the financial sector in terms of payment convenience;

(c) whether linking UPI with fast payment systems abroad is expected to strengthen the country's remittance economy; and

(d) if so, the specifics of this impact?

Insurance Scheme for Senior Citizens

3387. Shri Rajiv Pratap Rudy:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of insurance schemes currently available to senior citizens in the private insurance market and the key features of these schemes;

(b) whether the Government has assessed the affordability of insurance schemes of private companies for senior citizens, particularly for those in lower-income groups;

(c) whether the Government has established guidelines for private insurers to ensure fair coverage and premium rates for senior citizens, if so, the enforcement mechanism in place; and

(d) the measures being taken to address complaints related to denial of claims or unfair terms for senior citizens by private insurance companies?

Internationalisation of Higher Education

3388. Shri Benny Behanan:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has plan to internationalisation higher education by bringing foreign campuses to India to combat brain drain; and

(b) the manner in which the Government reduce the cost of higher education in the country to curb the migration of students seeking education abroad?

Modern Infrastructure for High Quality Education in Schools

†3389. Shri Ram Shiromani Verma:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of the non-availability of modern infrastructure facilities and modern teaching equipments to provide high quality education to children in Government schools and Government aided schools in the districts of Uttar Pradesh particularly in Shravasti and Balrampur districts;

(b) if so, the steps taken by the Government in this regard; and

(c) the steps taken/being taken by the Government to construct road to facilitate for students to reach schools situated in the areas where water is logged in rainy season?

Number of Seats for Ph.D

3390. Shri Sudhakar Singh:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the total number of Ph.D seats available across the country and whether the Government has any data on the enrollment of Ph.D students, State-wise;

(b) the current expenditure on research in social sciences and the manner in which it is compared with expenditure on research in other fields;

(c) the average stipend provided to Ph.D students across the country and the manner in which it is compared with the stipend offered to Ph.D scholars in developed countries like the United States, Germany and China; and

(d) whether the Government has any plans to increase the number of Ph.D seats, particularly in under-represented fields like social sciences and improve financial support for scholars to promote high-quality research?

Economic activity in MSEs

†3391. Shri Ramashankar Rajbhar:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is investing for economic growth and stability;

(b) if so, the details thereof;

(c) whether the Government is increasing economic activity in micro and small enterprises; and

(d) if so, the details thereof at rural and urban level?

ICT Labs, Smart Classrooms and Digital Empowerment

3392. Ms. Bansuri Swaraj:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of ICT Labs and Smart Classrooms in Government/Aided Schools since its inception; and

(b) the steps being taken by the Government to bridge the digital divide due to lack of

connectivity and to provide the same during this period?

SASCI Scheme

3393. Shri Yogender Chandolia:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the salient features and objectives of the Special Assistance to States for Capital Investments (SASCI) Scheme; and

(b) the specific details of financial assistance provided under the SASCI Scheme till now?

Revision of B.Ed Courses

3394. Shri E T Mohammed Basheer:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has revised the duration of B.Ed courses from 2 years to 4 years as per New Education Policy;

(b) if so, the details and the status of B.Ed colleges who are conducting the 2 years course as of now;

(c) whether the Government has made NAAC compulsory for colleges to start/run B.Ed courses; and

(d) if so, the details thereof?

Waste to Energy Plants

3395. Ms Iqra Choudhary:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the number of Waste to Energy Plants operational in the country along with the number of new plants that have acquired No Objection Certificates, State-wise;

(b) whether the Government regularly tracks the pollution levels of these plants and if any plant is currently emitting pollution higher than permitted levels, if so, the details thereof, plant-wise;

(c) the action taken by the Government against such plants, including monetary penalties and other punishments, plant-wise;

(d) whether there are guidelines for areas for dumping ash and other effluents and whether the Government prohibits such areas near human-inhabited areas, if so, the details thereof;

(e) whether the Government has conducted any studies after the year 2020 on the pollution levels or Environmental Impact of these plants;

(f) whether the Government has ensured that new plants fulfil all criteria regarding pollution standards, such as, distance from residential areas and disposal of effluents; and

(g) whether awareness is provided about the plants' potential harm to the workers and

residents and if so, the details thereof and action taken by the Government to mitigate such harm?

Gross Enrolment Ratio in Higher Education

3396. Shri T R Baalu:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether several States are unable to achieve even 20 per cent of the Gross Enrollment Ratio (GER) in higher education and the GER for girls is also worse in these States;
- (b) if so, the details thereof;
- (c) the reasons for very poor GER in higher education even after 77 years of Independence; and
- (d) the corrective steps/action being taken by the Government to improve the situation?

UGC Guidelines for Pay Fixation of Teachers and Administrative Officers

†3397. Smt. Manju Sharma:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the University Grant Commission (UGC) has issued any guidelines to all the States with regard to pay fixation of teachers and administrative officers (Registrar, Assistant Registrar, Controller of Examination etc.) working in universities and colleges in continuation with recommendations made in 7th CPC;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) the action taken by the Government for issuing ordinance with regard to teachers and above said administrative officers;
- (d) whether it is a fact that the benefits of pay fixation as per the pay scale recommended by UGC have already been provided to teachers working in various universities in Rajasthan State;
- (e) if so, the details thereof and the reasons for not applying the same to the administrative officers; and
- (f) whether the Government proposes to issue ordinance with regard to providing pay and promotion opportunities to the said administrative officers working in universities and if so, the time by which it is likely to be issued and if not, the reasons therefor?

Employee State Insurance Corporation (ESIC)

3398. Shri Khagen Murmu:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the number of Employees State Insurance Corporation hospitals recognized or approved by the Government during the last 10 years and the current status thereof State-wise including Malda;

(b) the details of time limit set by the Government to complete the process of recognizing or approving the Hospitals of Employees State Insurance Corporation; and

(c) the steps being taken by the Government to ensure that workers in all the States of the country including West Bengal get all the facilities in the Employees State Insurance Corporation?

National Teachers Award

3399. Shri Satish Kumar Gautam:
Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the objectives of National Teachers Award; and

(b) the number of teachers from different departments are conferred National Teachers Award, 2024?

Labour Intensive Technologies

3400. Shri Tatkare Sunil Dattatrey:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the measures taken or proposed to be taken by the Government for equipping labour intensive technologies in both the formal and informal sectors to expand job opportunities in rural and urban areas; and

(b) the details of the steps taken by the Government for expanding the services sector to generate more jobs for skilled workers so as to improve their societal standards of living?

Funds allocated to MMTTP in Andhra Pradesh

3401. Shri Daggumalla Prasada Rao:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the funds allocated for the Malaviya Mission Teacher Training Programme (MMTTP) from 2023, especially in Andhra Pradesh;

(b) the details and the total number of Malaviya Mission Teacher Training Centers established in Andhra Pradesh;

(c) the total number of faculties trained under the MMTTP especially in the State of Andhra Pradesh, district-wise;

(d) whether the Government has taken any measures to assess the skill and knowledge of the trained faculties under the MMTTP; and

(e) if so, the details thereof particularly in the State of Andhra Pradesh, district-wise?

Hospital Projects of ESIC

3402. Dr. Hemant Vishnu Savara:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) the details of the ESIC hospitals that have been upgraded or started during the last three years;
- (b) the details of the new ESIC Hospital projects under construction;
- (c) the details of the new ESIC Hospital projects at pre construction stage across the country;
- (d) the details of the ESIC Hospitals under the process of Modernisation, Upgradation & Renovation;
- (e) the details of the ESIC hospital projects that are completed till date; and
- (f) the details of the ESIC hospital sanctioned two years back in the Palghar District of Maharashtra along with the status of this hospital and fund sanctioned till now?

Funds not Released under Samagra Shiksha Abhiyan

3403. Shri Anand Bhadauria:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether Government has not released shares of State Governments under Samagra Siksha Abhiyan(SSA) during last few years on the plea that these States have not signed MoU for Prime Minister School for Rising India(PM SHRI) schools;
- (b) if so, the details thereof along with the amount withheld, State-wise and year-wise;
- (c) whether the Government would release the funds under SSA to these States;
- (d) if so, the details thereof and timeline therefor; and
- (e) if not, the reasons for punishing the children of these States in the name of PM SHRI schools?

New KVs in Uttar Pradesh

†3404. Shri Lalji Verma:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Government has any proposal to open the number of new Kendriya Vidyalayas (KVs) in Uttar Pradesh;
- (b) the time by which the proposed KVs are likely to be started;
- (c) whether the Government has any proposals to open a KV in Ambedkar Nagar district of Uttar Pradesh;
- (d) if so, the time by which the said KV is likely to be started; and
- (e) if not, the reasons therefor?

Tiger Attack

†3405. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether there is an atmosphere of panic among people due to tiger attack in Shirdi Parliamentary Constituency and such incidences are increasing continuously, if so, the details thereof including the number of people injured/died by such attacks in the State of Maharashtra, district-wise;

(b) whether the Government has taken or proposes to take any steps to catch the tiger and release them in Tadoba Andhari Tiger Reserve area in Chandrapur district of State or any other Tiger Reserve in order to solve the problem of tiger attacks and provide relief to the local people from such attacks; and

(c) if so, the details thereof?

Schemes to Facilitate CSR

†3406. Shri Gajendra Singh Patel:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether there are any schemes to facilitate Corporate Social Responsibility (CSR);

(b) if so, the salient features and present status of the said schemes;

(c) whether there is any specific scheme for CSR in backward and aspirational districts and if so, the details thereof; and

(d) the details of the amount released under CSR in backward and aspirational districts?

Social Audit of impact of Skill Development Programmes

†3407. Smt. Joba Majhi:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) whether the Government proposes to conduct social audit of the improvement in life style of the tribal youth noticed as a result of implementation of skill development programmes in Jharkhand;

(b) if so, the details thereof along with the time by which it is likely to be conducted; and

(c) if not, the reasons therefor?

Proposals received under Khelo India Scheme

3408. Shri Kuldeep Indora:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government has received any proposal under Khelo India scheme for having athletic tracks, swimming pools, etc. for Hanumangarh District of Rajasthan;

(b) if so, the details and the present status in this regard; and

(c) the status of appointment of coaches in Sports Authority of India (SAI) centres in Sriganganagar and Hanumangarh districts of Rajasthan?

Financial Aid for Arunachal Pradesh

3409. Shri Tapir Gao:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the State of Arunachal Pradesh does not receive any Financial Aids from World Bank, Asian Development Bank, JICA, etc., for development of the State;

(b) if so, the steps taken by the Government to extend the Financial Aid from such international bodies to the State of Arunachal Pradesh;

(c) whether the Government has any plans to provide special funding in lieu of External Financial Aid to the State of Arunachal Pradesh for poverty alleviation, education, sanitation, health and infrastructure; and

(d) whether the Government has any plans to take up this issue with the External Aided banks to provide finance to the State of Arunachal Pradesh?

Timely Issue of Pension Payment Order

3410. Shri Biplab Kumar Deb:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether pensioners are facing difficulties in getting timely pension when they retire and settle in their home town;

(b) if so, the steps taken by the Government to improve the situation and ensure timely issue of pension;

(c) whether any new system is proposed to be launched by the Government; and

(d) if so, the details thereof along with the benefit for pensioners?

Social Security Framework for Gig and Platform Workers

3411. Smt. Aparajita Sarangi:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the specific action taken by the Government to establish a robust social security framework for gig and platform workers following the recent meeting with aggregators;

(b) the details of timeline set for onboarding gig and platform workers onto the e-Shram portal

along with measures which will be implemented to ensure compliance from aggregators;

(c) whether the Government plans to encourage aggregators to actively participate in listing job vacancies on the National Career Service (NCS) portal to enhance employment opportunities for gig workers; and

(d) if so, the details thereof?

Implementation of Khelo India Programme in Karnataka

3412. Dr. Prabha Mallikarjun:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government has successfully implemented the Khelo India programme for sports development in the State of Karnataka; and

(b) if so, the details of sports infrastructure created and utilized under the programme along with the details of funds sanctioned and utilized in this regard, district-wise, particularly in Davanagere district?

Sports Training Centres

3413. Shri Sukanta Kumar Panigrahi:

Will the Minister of YOUTH AFFAIRS AND SPORTS

युवा कार्यक्रम और खेल मंत्री

be pleased to state:

(a) whether the Government has taken steps to reach to rural youth and implement the Khelo India Scheme in Kandhamal Parliamentary Constituency;

(b) if so, the details thereof and the number of sports training centers established in Kandhamal Parliamentary Constituency under the Khelo India Scheme along with the number of youths that have benefited therefrom;

(c) whether the Government has allocated any funds for the development of sports infrastructure in Kandhamal and if so, the details and present status thereof;

(d) the manner in which the Khelo India Scheme helps to identify and nurture sports talent in Kandhamal, particularly in disciplines such as athletics and wrestling; and

(e) the total number of youths from Kandhamal that have been awarded sports scholarships under the Khelo India Scheme along with the details of their selection process?

Coral Bleaching

3414. Shri Muhammed Hamdullah Sayeed:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware of the recent widespread coral bleaching in Union Territory of Lakshadweep as reported by the ICAR-Central Marine Fisheries Research Institute;

(b) if so, the steps being taken to monitor, manage and mitigate the effects of marine heatwaves and coral bleaching, and if any emergency response measures are in place to protect

vulnerable marine eco-system, if so, the details thereof;

(c) whether the Government is working on long term strategies to address sea level rise and climate-induced heat stress in Lakshadweep; and

(d) if so, the details thereof?

Apprenticeship Programmes

3415. Shri Rajkumar Chahar:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमशीलता मंत्री

be pleased to state:

(a) the details of the Government apprenticeship programmes and the number of trainees expenditure incurred during the last five years, scheme-wise;

(b) whether the Government recognizes in-house apprenticeship in industrial settings as the most effective training method;

(c) if so, the details thereof along with the initiatives undertaken by the Government for youth skill upgradation;

(d) whether the apprenticeships under the Act can start at 14, while employability requires age 18+; and

(e) if so, the manner in which the Government plans to address this gap?

Camps Designed to Impart Positivity among Students

3416. Smt. D K Aruna:

Shri Eatala Rajender:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government and other organisations including NGOs are hosting any online camps designed to “impart positivity” for teenagers particularly for girl students;

(b) whether such programmes are designed and aims to impart the tools to build confidence, and deepen focus on academics and personal growth;

(c) whether modules of such camps are centred on transforming the exam experience for students with emphasis on healthy study habits, anxiety and stress management and other modules delve into study strategies and on “positive mind mastery” covering techniques on revision efficiency, improving memory, as well as gratitude practices and goal setting, if so, the details thereof;

(d) the details of fund allocated and spent in this regard till date; and

(e) the steps being taken by the Government and the outcome in this regard, State-wise especially in Andhra Pradesh and Telangana?

Educational Kits by CBSE

3417. Shri K Gopinath:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

- (a) whether the Educational kits provided by the CBSE are being distributed by the authorities on time to Schools;
- (b) if so, the details thereof;
- (c) the number of kits distributed to the schools during last three years and current year;
- (d) whether any criteria has been adopted by the Government to monitor the quality of kits supplied to schools and teachers etc. and if so, the details thereof;
- (e) whether the educational kits developed by the design authority are inspected by the final authority and if so, the details thereof;
- (f) whether any final authority being designated to monitor the quality of Educational kits being provided to the students and schools and if so, the details thereof; and
- (g) the steps likely to be taken by the Government in this regard?

Virtual Digital Assets (VDA) Regulation

3418. Shri Appalanaidu Kalisetti:
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the Government is taking steps to establish a comprehensive regulatory framework for the Virtual Digital Assets (VDA) industry in the country and if so, the details thereof;
- (b) whether the Government is preparing a Discussion Paper to outline its stance on Virtual Digital Asset (VDA) regulation;
- (c) if so, the current status of the said Discussion Paper and the expected timeline for its release;
- (d) the details of the specific measures being considered to balance innovation and investor protection in the VDA industry;
- (e) whether the Government has conducted consultations with stakeholders in the VDA sector to address regulatory challenges, and if so, the number of consultations held classified, year-wise; and
- (f) the details of the timeline anticipated for the introduction of regulatory guidelines for the VDA industry in the country?

Reduction in Rate of Interest on Agricultural Loans by PSBs/NABARD

†3419. Shri Balwant Baswant Wankhade:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the Government has reduced the rate of interest on agricultural loans given to farmers by Public Sector Banks/National Bank for Agriculture and Rural Development (NABARD) /Co-operative Banks during the last two years;
- (b) if so, the details thereof, State-wise and the guidelines issued by the Government in this regard;

(c) whether the instances of violation of these guidelines by various banks have been reported during the last three years; and

(d) the corrective measures taken/being taken by the Government in this regard?

Preservation of Forts by ASI

3420. Dr. Shivaji Bandappa Kalge:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether Archaeological Survey of India (ASI) undertakes documentation of the forts under its maintenance on regular basis to ascertain erosion, if any, in their condition due to manmade or natural factors;

(b) if so, the details thereof;

(c) whether the protected forts in the State of Maharashtra are in a good state of preservation as a result of timely conservation measures taken by ASI;

(d) if not, the reasons therefor; and

(e) the details of the measures that are to be proposed by ASI to conserve these forts to attract tourists and other interested persons?

Annual Budget Allocation for Higher Education Schemes

3421. Shri Haribhai Patel:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the annual budget allocations and the actual expenditure incurred under specific higher education schemes, namely, UGC Major Research Projects, UGC Minor Research Projects, RUSA, IMPRESS and IMPRINT during the last five years;

(b) the annual expenditure on higher education as a whole during the last five years and the percentages of the Central budgets in terms of GDP, year-wise; and

(c) the details of specific plans of the Government to improve higher education in the country particularly in Gujarat?

Kumbakonam Mahamagam Festival as National Cultural Event

3422. Km. Sudha R:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has declared the famed Kumbakonam Mahamagam festival as a National Cultural Event in view of the fact that it is called Kumbh Mela of the South, and 50 lakh devotees are expected to take part in 2028 and if so, the details thereof;

(b) whether any special cultural promotion of this once-in-12 year temple festival will be made through central agencies, and special budget be allocated for Kumbakonam Mahamagam to be held in 2028 and if so, the details thereof; and

(c) whether special package, special teams and special promos be done by the Government for the Kumbakonam Mahamagam to be held in 2028, if so, the details thereof?

Recovery of Antiquities

3423. Shri Jagdambika Pal:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

- (a) the details of the recent recovery of 297 antiquities from the US;
- (b) whether the Government has taken any measures to safeguard India's cultural heritage and prevent illicit trafficking; and
- (c) If so, the details thereof and if not, the reasons therefor?

National Strategy for Promotion of Rural Homestays

3424. Dr. D. Purandeswari:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

- (a) the details of the objectives and budget allocation for the National Strategy for Promotion of Rural Homestays particularly in the State of Andhra Pradesh;
- (b) the details of total number of rural homestays that have been developed under the said strategy in the past;
- (c) the details of the impact on rural tourism and local economies that has been observed due to the said strategy, supported by relevant data;
- (d) whether the Government has also planned to launch a scheme for the benefits of local rural cafés, if so, the details thereof; and
- (e) the details of the measures taken by the Government to develop rural tourism in Rajahmundry Parliamentary Constituency?

Maithili and Magadhi Languages

†3425. Shri Vivek Thakur:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

- (a) whether any proposal to declare Maithili and Magadhi languages as classical languages lying pending with or under consideration before the Government; and
- (b) if so, the details thereof?

Disposing of Remains of Puja Materials

†3426. Shri Utkarsh Verma Madhur:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether people throw the remains or wastes of puja materials in the garbage after puja ceremony and also dump them into the nearby water bodies;

(b) if so, whether the Government has any plan for disposing of puja materials, remains and ashes so that the religious sentiments of the people are not hurt; and

(c) whether there is any plan to construct a separate ghat at the bank of rivers and water bodies to immerse idols, as to prevent contamination of water bodies/rivers and if so, the details thereof?

Setting-up of Tourist Park in Rural Areas

†3427. Shri Kaushalendra Kumar:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the steps being taken by the Government for promoting tourism in the State of Bihar;

(b) whether steps are being taken by the Government for setting up tourist parks in rural areas of historical tourist city Nalanda in Bihar for promoting tourism; and

(c) if so, the details thereof and if not, the reasons therefor?

Tourism Improvement in Rameshwaram Temple Area

3428. Shri Navaskani K:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes any special plan to improve tourism in the surrounding areas of Rameshwaram temple where lakhs of people from all over the country visit every day, if so, the details thereof;

(b) whether the Government proposes to develop the beautiful beaches in Ramanathapuram district and make them to attract tourist, if so, the details thereof; and

(c) whether the Government has any plans to develop the historic Dhanushkodi area, if so, the details thereof?

Tourism Promotion in Bundelkhand Region

3429. Shri Anurag Sharma:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any comprehensive plan to leverage Bundelkhand's cultural and historical assets to boost tourism, if so, the details thereof;

(b) whether the Government has taken any initiatives to improve connectivity, provide better facilities for tourists, and organize cultural events to attract domestic and international visitors, if

so, the details thereof;

(c) whether the Government has any strategy to promote Bundelkhand as a key destination for heritage tourism, particularly emphasizing its Jain temples and forts, while ensuring the preservation of these historical treasures, if so, the details thereof; and

(d) the manner in which the tourism sector can be integrated with local industries to create sustainable livelihood opportunities for the people of Bundelkhand region?

Inclusion of Temples in PRASHAD

†3430. Shri Parimal Suklabaidya:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the names of the religious places included under the Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme in Assam so far;

(b) whether the historical Bhuban Tirtha, Maa Kachakhanti Temple and Siddheshwar Temple located in Silchar Parliamentary Constituency have been included under the said Scheme; and

(c) if so, the details thereof and if not, the steps likely to be taken for the inclusion of the said religious places under the said Scheme?

Tourism Potential of Madagadha Kere

3431. Shri Shreyas M Patel:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware of the tourism potential of Madagadha Kere, which combines natural beauty with ecological and cultural significance;

(b) whether the Government has any plans to include Madagadha Kere in its rural and eco-tourism promotion initiatives under centrally sponsored schemes and if so, the details thereof; and

(c) whether the Government is likely to consider funding the development of essential amenities such as seating areas, guided tours, eco-friendly accommodations, and cultural promotion programmes to boost sustainable tourism and benefit the local community and if so, the details thereof?

Cultural Schemes for Dhanbad, Jharkhand

†3432. Shri Dulu Mahato:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of Government schemes and programmes to protect cultural heritage of Jharkhand and efforts being made in this regard, particularly in Dhanbad;

(b) whether the Government proposes to frame any special schemes to promote local art and handicraft in Jharkhand so that artists, particularly of Dhanbad get economic help;

(c) the manner in which the State Government and the local administration coordinate to protect cultural heritage of Jharkhand;

(d) the manner in which this coordination is working in Dhanbad; and

(e) whether the Government is initiating or running any marketing scheme to promote local arts and handicrafts of Jharkhand on national and international level?

Tourist Spots in Koraput, Odisha

3433. Shri Balabhadra Majhi:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the number of tourist spots identified in the State of Odisha for attracting international tourists; and

(b) the number of the such spots that are in undivided Koraput (Now Koraput, Rayagada, Malkangiri, Nabarangpur districts)?

Heritage Tourism Promotion

3434. Dr. Kadiyam Kavya:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of schemes and programmes of the Government to enhance/promote heritage tourism in the country;

(b) the details of the achievements in terms of tourism activities during the last three years;

(c) whether the Government and its departments have undertaken any capacity-building and training initiatives for the stakeholders associated with tourism; and

(d) if so, the details thereof and if not, the reasons therefor?

Promotion of Tourism in Maharashtra

3435. Shri Anup Sanjay Dhotre:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is giving special focus for promoting tourism in the country;

(b) if so, the details thereof indicating the works executed by the Government in the State of Maharashtra;

(c) the details of the extent and scope of tourism that are being contemplated by the Government in Maharashtra;

(d) the details of the funds sanctioned and utilized by the Government in this regard; and

(e) the details of the steps taken or proposed to be taken by the Government to expand the tourism industry in coastal and urban areas of Maharashtra?

Tourism Projects in Kerala

3436. Shri Kodikunnil Suresh:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the total number of tourism projects allotted to the State of Kerala by the Government during the last five years, projects and locations-wise;

(b) the details of current status of each of these projects along with stages of development and any delays or challenges faced;

(c) the total funds allocated for tourism development in the State of Kerala and the manner in which these funds have been utilized so far;

(d) whether the Government has any plans for new tourism infrastructure projects, such as resorts, eco-tourism facilities, heritage sites in the said State and if so, the details thereof;

(e) the details of the steps being taken by the Government to promote the said State as a top tourist destination, particularly focusing on sustainable and responsible tourism;

(f) the manner in which the Government is collaborating with the Kerala State Government and local stakeholders to ensure the successful implementation of these projects; and

(g) the status of upcoming tourism projects planned for Kerala, along with the timelines for their commencement and completion?

Centrally Sponsored Schemes in Maharashtra

†3437. Dr. Bachhav Shobha Dinesh:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Government in the State of Maharashtra during the last ten years, year/scheme/district-wise; and

(b) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the said period, year/scheme/district-wise?

Prevention of Over-Tourism in Sensitive Areas

3438. Smt. Poonamben Hematbhai Maadam:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is engaging with indigenous and local communities for eco-tourism projects;

(b) if so, the details thereof;

(c) whether the Government has any measures in place to prevent over-tourism in sensitive areas; and

(d) if so, the details thereof?

Archaeological Exploration by ASI

3439. Shri Ananta Nayak:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Archaeological Survey of India (ASI) has made any archaeological exploration or expedition to identify and record ancient early historic and medieval inscriptions, prehistoric rock paintings, rock engravings in the country;

(b) if so, the details thereof and specific plans envisaged and the measures taken by the Government for restoration and preservation of depleted ancient valuables in these protected monuments/sites in the country, including in the State of Odisha and particularly in Kendujhar district;

(c) the details of broader strategy to safeguard and conserve ancient scriptures including temples in the State of Odisha;

(d) whether several ancient/historical monuments, archaeological sites and remains are under encroachment; and

(e) if so, the details thereof and the action taken thereon?

Upgradation of Government Bungalows

3440. Smt. Malvika Devi:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the steps being taken by the Government for encouraging tourism in districts of the State of Odisha;

(b) the details of the schemes undertaken by the Government to upgrade the tourism Government bungalows in districts and the funds allocated for these upgradations; and

(c) the details of areas in Odisha wherein the Government is likely to allocate funds for development, along with the details of the sanctioned funds?

State Assessment and Ranking on Rural Tourism

3441. Shri Pradyut Bordoloi:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has undertaken the State Assessment and Ranking on Rural Tourism as mentioned in the National Strategy and Roadmap for Development of Rural Tourism in India and if not, the reasons therefor;

(b) the details of the steps taken by the Government to improve digital infrastructure in tea estates in the State of Assam for tourism and the funds disbursed towards achieving the same; and

(c) the details of the number of familiarisation tours that have been conducted to tea estates in the State of Assam as mentioned in the said Strategy?

Gumti of Shaikh Ali in Defence Colony

3442. Shri Matheswaran V S:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the reasons for not declaring Gumti of Shaikh Ali in Defence Colony as monument of National Importance;

(b) the details of the legal basis on which the Defence Colony Welfare association is using the Gumti as office;

(c) whether the Archaeological Survey of India (ASI) has taken any action against the Defence colony welfare association for using the Gumti as office without any legal basis; and

(d) if so, the details thereof and if not the reasons therefor?

Eligibility Condition for Getting CSR Funds

3443. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Thiru D M Kathir Anand:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the CPSUs have imposed very strict eligibility conditions to comply with such as AAA Ratings for getting CSR funds from such CPSUs and as a result only few have access to CSR funds and most of the CSR funds are being utilised only in constituencies of Union Ministers and Members of the ruling dispensation; and

(b) if so, the details thereof?

Funds for Schemes in Kerala

3444. Shri K Radhakrishnan:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the funds allotted by the Government to the State of Kerala under its various schemes during the period 2019-20 to 2023-24 is higher as compared to the recent past;

(b) if so, the details of the allotment of funds under various schemes of the Government from 2019-20 to 2023-2024, year-wise;

(c) whether the Government has approved any special schemes for promotion of culture for the State of Kerala from 2019 to 2024; and

(d) if so, the details thereof during the period 2019-2024, year-wise?

Museum Grant Scheme in Andhra Pradesh

3445. Shri G Lakshminarayana:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the proposals received from Andhra Pradesh under the Museum Grant Scheme across its different components, along with the current status of each proposal, district-wise;

(b) the details of the projects approved under the said Scheme in Andhra Pradesh, including the funds allocated, released, utilized, and the current status of these projects;

(c) whether any Public Sector Undertaking (PSU) has submitted proposals for grants under the said Scheme as per the revised guidelines, especially for the Andhra Pradesh State and if so, the details of such proposals; and

(d) the details of any museums in the said State that are planned or proposed to be upgraded as Virtual Experiential Museums (VEM) under the revised guidelines, including their current status and funding allocation?

Scheme of Financial Assistance for the Promotion of Art and Culture

3446. Shri Shafi Parambil:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of beneficiaries under the Scheme of Financial Assistance for the Promotion of Art and Culture during the last three years, State-wise and year-wise;

(b) the details of funds given to each State under each component of the said scheme;

(c) the criteria for selecting beneficiaries under the said scheme;

(d) whether the support includes financial assistance for medical treatment; and

(e) if so, the details thereof?

Keezhadi Excavation Reports

3447. Dr. Rani Srikumar:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the time by which the Keezhadi Phase-I and Phase-II excavation reports would be published and released for public;

(b) the details of the reasons for the delay in publishing of reports of excavations that were done in the year of 2015 and 2016; and

(c) the details of the archaeological excavations done by the Government across the country during the last ten years and the date on which the reports of such excavations were published?

Promotion of Tourism at Khajuraho Group of Temples

3448. Shri Vishnu Datt Sharma:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is cognizant that Khajuraho group of temple has immense historical, cultural and tourism importance world over and these group of temples are also designated as UNESCO World Heritage site, which also happens to be in close proximity to famous Panna tiger reserve;

(b) if so, whether the Government has any special plans to promote tourism in this region, considering the high potential of tourism on one hand and developmental needs in this under-developed region;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Cruise Tourism Promotion

3449. Shri Captain Brijesh Chowta:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has formulated any specific plans or policies to promote cruise tourism in the country, and if so, the details thereof;

(b) the details of the steps taken by the Government to develop cruise terminals and allied infrastructure at major ports and tourist destinations across the country;

(c) whether the Government is collaborating with private stakeholders or international cruise operators to enhance India's presence in global cruise tourism and if so, the details thereof;

(d) the details of the potential regions identified for cruise tourism development, including initiatives to promote coastal cities like Mangaluru as cruise tourism hubs; and

(e) the details of the number of tourists and revenue generated from cruise tourism during the last five years and the projected growth for the next decade?

Cultural Organisation in Rajasthan

†3450. Shri Harish Chandra Meena:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of cultural organisations working under the Government in Rajasthan along with the details of the work being done by each of the said organisations;

(b) the details of the total amount of funds sanctioned and released to each of the organisations/NGOs in Rajasthan during the last three years district-wise, scheme-wise and item-wise; and

(c) the details of the achievements made by each of the said organisations/NGOs so far?

New Delhi
Thursday, December 12, 2024/
Agrahayana 19, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

INDEX

(Ministry-Wise)

Corporate Affairs	: 3228, 3249, 3279, 3318, 3328, 3347, 3368, 3406, 3443
Culture	: 3233, 3237, 3241, 3248, 3275, 3380, 3381, 3420, 3422, 3423, 3425, 3426, 3432, 3439, 3442, 3444, 3445, 3446, 3447, 3450
Education	: 3223, 3229, 3250, 3251, 3254, 3256, 3259, 3264, 3266, 3273, 3274, 3286, 3289, 3296, 3297, 3298, 3302, 3304, 3309, 3310, 3311, 3313, 3321, 3325, 3331, 3332, 3334, 3336, 3341, 3344, 3351, 3357, 3358, 3359, 3363, 3367, 3383, 3385, 3388, 3389, 3390, 3392, 3394, 3396, 3397, 3399, 3401, 3403, 3404, 3416, 3417, 3421
Environment, Forest and Climate Change	: 3226, 3230, 3234, 3236, 3238, 3240, 3243, 3261, 3270, 3280, 3282, 3287, 3293, 3294, 3319, 3329, 3340, 3346, 3366, 3395, 3405, 3414
Finance	: 3221, 3222, 3224, 3225, 3227, 3231, 3235, 3242, 3244, 3246, 3247, 3255, 3257, 3260, 3265, 3276, 3281, 3284, 3290, 3299, 3303, 3305, 3312, 3314, 3316, 3317, 3322, 3324, 3326, 3333, 3335, 3353, 3354, 3362, 3364, 3372, 3377, 3379, 3384, 3386, 3387, 3391, 3409, 3418, 3419
Labour and Employment	: 3232, 3239, 3245, 3253, 3262, 3263, 3269, 3277, 3278, 3283, 3285, 3291, 3295, 3300, 3301, 3308, 3320, 3323, 3327, 3330, 3339, 3342, 3343, 3352, 3356, 3365, 3369, 3373, 3374, 3375, 3376, 3382, 3398, 3400, 3402, 3410, 3411
Skill Development and Entrepreneurship	: 3252, 3267, 3271, 3315, 3337, 3345, 3348, 3349, 3355, 3360, 3378, 3407, 3415
Tourism	: 3258, 3268, 3306, 3371, 3393, 3424, 3427, 3428, 3429, 3430, 3431, 3433, 3434, 3435, 3436, 3437, 3438, 3440, 3441, 3448, 3449
Youth Affairs and Sports	: 3272, 3288, 3292, 3307, 3338, 3350, 3361, 3370, 3408, 3412, 3413

Remarks

LOK SABHA CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on
December 16, 2024/Agrahayana 25, 1946 (Saka)

Question No. Correction

3258	Part (e) Line 2: delete "is to be included" after "Bihar"
3332	In Heading: for "Ravindra Chair" read "Rabindra Chair"
3362	Part (a) Line 2: insert "Government" after "State"
3389	Part (c) Line 1: delete "for" before "students"
3404	Part (a) Line 1: delete "the number of" after "open "
3443	Name of Ministry: for "Corporate Affairs" read "Finance"

New Delhi;
December 12, 2024
Agrahayana 21, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General

INDEX (Ministry-wise)

Corporate Affairs	delete	"3443"
Finance	insert	"3443"